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Title: Discussion on the motion for consideration of the Constitution (One Hundred and Eleventh) Amendment Bill, 2009 (Insertion of new article 43 B), moved by Shri Sharad Pawar on the 21<sup>st</sup> Dec., 2011 (Discussion concluded and Bill Passed).

MADAM SPEAKER: Now, we will take up Item No. 25, Shri Arjun Ram Meghwal.

**श्री लालू प्रसाद (सारण):** अध्यक्ष महोदया, हम बोलें क्या? ...(व्यवधान)

**अध्यक्ष महोदया :** ऐसा है, मैं आप लोगों को बोलने के लिए समय दूँगी। आप ज़रा सा यह बिल हो जाने दीजिए, आप बैठ जाइए।

ॐॐ!(व्यवधान)

**श्री शैलेन्द्र कुमार (कोशाम्बी):** हमने कार्य-स्थगन प्रस्ताव का नोटिस भी दिया है। ...(व्यवधान)

**अध्यक्ष महोदया :** आप बैठ जाइए। मैं समय दूँगी।

**श्री अर्जुन राम मेघवाल (बीकानेर):** माननीय अध्यक्ष महोदया, मैं आपका धन्यवाद करता हूँ कि आपने मुझे इस कांस्टीट्यूशनल अमेंडमेंट बिल पर बोलने का मौका दिया जो सहकारी समितियों से संबंधित है।

अध्यक्ष महोदया, यह बिल लोक सभा में 30 नवंबर, 2009 को इंट्रोड्यूस हुआ था और फिर यह बिल रटैनिंग कमेटी में गया। रटैनिंग कमेटी की सिफारिशों के अनुसार यह संशोधन लाया गया है। संशोधन के अनुसार संविधान के भाग चार में संशोधन किया गया है जो नीति निर्देशक तत्वों से संबंधित है। आर्टिकल 243 से लेकर आगे जो कोऑपरेटिव सोसाइटीज़ की बात इसमें कही गई है, यह संविधान की सातवीं अनुसूची में सम्मिलित है और राज्य सूची की प्रविष्टि 32 पर इसका अंकन किया गया है। मैं यह बताना चाहता हूँ कि इस देश में जो कोऑपरेटिव सोसाइटीज़ का जो ढाँचा है, वह एक तो है शॉर्ट टर्म स्ट्रक्चर का है, जिसमें ग्राम सेवा सहकारी समिति आती है, सैन्ट्रल कोऑपरेटिव बैक्स आते हैं, एपैक्स बैक्स आते हैं, दूसरा है लॉन्ग टर्म स्ट्रक्चर में, जिसमें प्राइमरी लैन्ड डेवलपमेंट बैक्स आते हैं, स्टेट लैवल डेवलपमेंट बैक्स आते हैं और एक डेयरी से संबंधित ढाँचा है जिसमें मिल्क की कोऑपरेटिव सोसाइटीज़ आती हैं, मिल्क यूनियन्स आती हैं और फिर मिल्क फेडरेशन आता है। एक फर्टिलाइज़र से संबंधित ढाँचा है। इसमें भी कोऑपरेटिव सैक्टर का बहुत बड़ा तंतू है। फर्टिलाइज़र सैक्टर में मार्केटिंग सैक्टर है, तहसील लैवल पर क्रय-विक्रय सहकारी समितियाँ हैं और स्टेट लैवल पर भी, जैसे मैं राजस्थान से आता हूँ तो वहाँ राजफैड है, ऐसी ही अन्य राज्यों में एजेन्सियाँ हैं जो सपोर्ट प्रॉड्स को देखती हैं।

मैं आपके माध्यम से कहना चाहता हूँ कि यह जो संशोधन आ रहा है, यह तो एक वैलकम स्टेप है, लेकिन जो सहकारिता आंदोलन था, उस आंदोलन में एक मूल मंत्र था - "एक सबके लिए और सब एक के लिए" यह मूल मंत्र सहकारिता का था। इस मूल मंत्र को छोड़कर कुछ चीज़ें इस अमेंडमेंट में लाई गई हैं। सहकारिता आन्दोलन का एक ओर मूल मंत्र था कि बिचौलियों से छुटकारा दिलाने के लिए सहकारी आंदोलन की शुरुआत हुई थी। कोई गाँव का आदमी लोन लेने जाता था तो किसी साहूकार के पास जाना पड़ता था। तब यह सिस्टम बना कि क्रेडिट फैसिलिटी उस गाँव के आदमी को कैसे मिले। तो जीएसएस की स्थापना हुई। उसमें शॉर्ट टर्म लोन और लॉन्ग टर्म लोन देने की बात आई, कोऑपरेटिव के माध्यम से लोन देने की बात आई। यह स्ट्रक्चर खड़ा किया गया। यह जो अमेंडमेंट आ रहा है, इसमें मुख्य बात यह है कि बोर्ड छः महीने से ज्यादा सर्पेंड नहीं रहेगा। ...(व्यवधान)

**अध्यक्ष महोदया :** हम आपकी बात इतमीनान से सुनेंगे, आप थोड़ा धैर्य रखिए। सदन भी सुनेगा। आप बैठ जाइए।

ॐॐ!(व्यवधान)

**श्री अर्जुन राम मेघवाल :** यह एक मुख्य बात इसमें आयी है कि बोर्ड छः महीने से ज्यादा सर्पेंड नहीं रहेगा। यह एक वैलकम स्टेप है।...(व्यवधान)

**श्री शैलेन्द्र कुमार :** महोदया, हम लोगों की बात सुन लीजिए।...(व्यवधान)

**अध्यक्ष महोदया :** हम सुनेंगे।

ॐॐ!(व्यवधान)

**श्री अर्जुन राम मेघवाल :** राज्य सरकारों को पैनल्टी लगाने का इसमें जिक्र किया गया है। बोर्ड की एक्सपायरी से पहले ही चुनाव करा लिए जाएंगे। यह बात इसमें कही गई है।...(व्यवधान)

**श्री लालू प्रसाद :** महोदया, हम खड़े हैं, पहले हमारी बात सुन ली जाए।...(व्यवधान)

**अध्यक्ष महोदया :** आप बैठ जाइए।

ॐॐ!(व्यवधान)

**श्री लालू प्रसाद :** मैं प्वाइंट ऑफ आर्डर पर खड़ा हूँ।...(व्यवधान)

**अध्यक्ष महोदया :** किस नियम पर है? नियम बताइए।

â€¦(व्यवधान)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) â€¦\*

अध्यक्ष महोदया : हम आपकी बात पूरे इतमिनान से सुन लेंगे, बैठ जाइए।

â€¦(व्यवधान)

श्री लालू प्रसाद : इस डिबेट में दो घंटे लगेगे।... (व्यवधान)

अध्यक्ष महोदया : नहीं, दो घंटे नहीं लगेगे। आप बैठ जाइए।

â€¦(व्यवधान)

**11.15 hrs.**

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*At this stage, Shri Lalul Prasad, Shri Shailendra Kumar and some other hon. members came and stood on the floor near the Table*

â€¦(व्यवधान)

श्री अर्जुन राम मेघवाल : लेकिन मैं आपके माध्यम से बताना चाहता हूँ कि कोऑपरेटिव सेक्टर में एनपीए बहुत बढ़ा है।... (व्यवधान) नॉन परफार्मिंग एसेट्स बढ़ने का सबसे बड़ा कारण है, शोर्ट टर्म का तो एनपीए कम हुआ है, लेकिन लॉन्ग टर्म का एनपीए कम नहीं हुआ है।... (व्यवधान) लॉन्ग टर्म का एनपीए कम नहीं होने का कारण लॉन्ग टर्म लोन देने की सरकार की पॉलिसी ठीक नहीं है। इस संशोधन में इस तंतु को ठीक करने का प्रयास नहीं किया गया है। इसका हम विरोध करते हैं।... (व्यवधान) मैं जिक् करना चाहता हूँ, कि हाउस को आर्डर में कीजिए मैं बोलना चाहता हूँ।... (व्यवधान)

**11.16 hrs.**

*At this stage, Shri Lalul Prasad, Shri Shailendra Kumar and some other hon. members went back to their seats*

श्री अर्जुन राम मेघवाल : अध्यक्ष जी, बिल का जो स्टेटमेंट ऑफ आब्जेक्ट एण्ड रिजन्स लिखा हुआ है, उसके पैरा तीन में यह उल्लेख है कि हम इस कोऑपरेटिव सोसायटीज के सिस्टम को डेमोक्रेटिक करेंगे।... (व्यवधान) हम इस कोऑपरेटिव सोसायटीज के सिस्टम को प्रोफेशनल करेंगे, हम कोऑपरेटिव सोसायटीज के सिस्टम को आटोनोमस करेंगे और हम इस कोऑपरेटिव सोसायटी के सिस्टम को इकोनोमिकली साउंड करेंगे।... (व्यवधान) ये चार मूल उद्देश्य इस बिल में कहे गए हैं।... (व्यवधान) लेकिन इनके सबके मूल में जो उद्देश्य हैं, वह अभी भी गायब हैं। मैं यह बताना चाहता हूँ कि चौधरी ब्रह्म प्रकाश की अध्यक्षता में एक समिति नाइन्टिज़ के दशक में बनी थी, उसने भी कुछ सिफारिशें की थी।... (व्यवधान) उसके बाद राज्यों में सहकारी मंत्रियों के लगातार कोऑपरेटिव्स के सम्मेलन होते रहे, उनमें भी बहुत अच्छी सिफारिशें आयीं और उसके बाद वैद्यनाथ समिति बनी, उसने भी कहा कि क्रेडिट स्ट्रक्चर इस देश में कैसा होना चाहिए।... (व्यवधान) उन सारी सिफारिशों का इसमें समावेश नहीं किया गया है।... (व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइए।

â€¦(व्यवधान)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) â€¦â€¦\*

श्री अर्जुन राम मेघवाल : मैं आपके माध्यम से यह बताना चाहता हूँ कि विभिन्न प्रान्तों के सहकारी मंत्रियों के सम्मेलन में जो विचार आया था, वह यह था-

"A strong need has been felt for amending the Constitution so as to keep the co-operatives free from unnecessary outside interferences and also to ensure their autonomous organisational set up and their democratic functioning."

...(Interruptions)

**11.19 hrs.**

At this stage, Shri Lala Prasad, Shri Shailendra Kumar and some other hon. members came and stood on the floor near the Table

â€¦(व्यवधान)

श्री अर्जुन राम मेघवाल : यह उद्देश्य इस बिल का था। लेकिन इस बिल में यह बात गायब है कि लागत मुल्य पर संसाधन उपलब्ध कैसे होंग? बित्तोलियों का चक्कर कैसे समाप्त होगा।...(व्यवधान)

अध्यक्ष महोदया : अब आप अपनी बात समाप्त कीजिए।

â€¦(व्यवधान)

श्री अर्जुन राम मेघवाल : मैं आपके माध्यम से यह बताना चाहता हूँ कि जो बोर्ड ऑफ डायरेक्टर्स में 21 मैनबर का कैप लगाया गया है, यह ठीक नहीं है।...(व्यवधान) पांच साल का पीरियड किया गया है। एक सीट एससी और एसटी की की गई है।...(व्यवधान)

अध्यक्ष महोदया : आप इतनी लंबी बात मत बोलिए। अब समाप्त कीजिए।

â€¦(व्यवधान)

श्री अर्जुन राम मेघवाल : मेरा अनुरोध है कि एक सीट एससी और एक सीट एसटी की करें। एक ही सीट है, जिसमें उसको वोट का अधिकार नहीं है।...(व्यवधान)

MADA SPEAKER: All right, please take your seat.

(Interruptions) â€¦\*

अध्यक्ष महोदया : अब आप बैठ जाए। हो गया और कितनी लंबी बात बोलेंगे।

â€¦(व्यवधान)

श्री अर्जुन राम मेघवाल : मैं यह कहना चाहता हूँ कि लोन का जो स्ट्रक्चर है, वह नाबार्ड की शर्तों के अनुसार हो तथा इसकी पालना सुनिश्चित करने के प्रावधान इस अधिनियम में हो।

अध्यक्ष महोदया : आप बैठ जाइए। आपका भाषण हो गया है।

â€¦(व्यवधान)

DR. M. THAMBIDURAI (KARUR): I oppose introduction of this Bill.

MADAM SPEAKER: Now, the hon. Minister will reply.

...(Interruptions)

MADAM SPEAKER: Nothing will go on record except what the hon. Minister is saying.

...(Interruptions) â€¦\*

THE MINISTER OF AGRICULTURE AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR): Madam Speaker, at the very outset, I would like to thank all the hon. Members of this House for giving such overwhelming support to the proposed Bill....(Interruptions) I congratulate the hon. Members for their keen interest and concern for strengthening

the cooperative sector in the country, which has emerged as one of the most important institutions to serve the economically weaker sections of the society....(*Interruptions*)

I am very grateful to the hon. Members who have given very useful suggestions for making improvements in the governance of cooperative societies in the country. ...(*Interruptions*)

Madam, as I have already indicated in my speech yesterday, the cooperative movement has seen considerable growth in many important sectors of the economy. ...(*Interruptions*)

Madam, with your permission, may I lay the rest of my speech on the Table of the House?

MADAM SPEAKER: Yes.

SHRI SHARAD PAWAR: \*An overwhelming majority of about six lakh cooperatives are registered under the respective State Cooperative Societies Act. Only about 600 Multi-State Cooperative Societies are registered in the country under the Multi-State Cooperative Societies Act, 2002, which is a Central Act. Therefore, the States have to primarily take steps to strengthen the cooperatives in the country. The Government of India is always prepared to guide and support the States in this endeavour.

The cooperative movement in the world is more than 200 years old. In our country also, cooperative style of working has been part of our life and prevalent for centuries. However, the cooperative societies were formally incorporated when the Cooperative Credit Societies Act, 1904 was passed. The State of Assam and Tamil Nadu were the first to introduce cooperative banks to provide credit to the weaker sections of the people. The cooperative societies namely Rajahauli Village Bank, Jorhat, Jorhat Cooperative Town Bank and Charigaon Village Bank, Jorhat in Assam and Tirur Primary Agricultural Cooperative Bank Limited, in Tamil Nadu were constituted in the year 1904. This was closely followed by the cooperatives registered in Madhya Pradesh, Punjab, Odisha, Karnataka and West Bengal in the year 1905. A Model Cooperative Societies Act was finalized in 1990 on the recommendations of an Expert Committee under the chairmanship of Ch. Brahm Prakash to take the cooperative movement forward and suggest a future direction for cooperatives. However, since 'Cooperation' is a State subject, certain difficulties were experienced in making amendment in the State Cooperative Acts on the lines of Model Cooperatives Act. Subsequently, Parallel Cooperative Legislation for self-reliant cooperatives have been proposed for the governance of those cooperatives, which have not received any assistance from the government. So far, only 9 States have enacted this Parallel Cooperative Act, which provides for more autonomous and democratic functioning of cooperatives.

The Parliament has also enacted the Multi State Cooperative Societies Act for promoting cooperative societies with objects not confined to one State and serving the interests of members in more than one State. The Multi State Cooperative Societies Act with its progressive provisions for the democratic member control and autonomous functioning, has helped to create successful national level cooperatives such as IFFCO and KRIBHCO.

The IFFCO was registered on November 3, 1967 as a cooperative society. The society is primarily engaged in production and distribution of fertilizers. It is a unique venture in which the farmers of the country through their own cooperative societies created this new institution to safeguard their interests. The number of cooperative societies associated with IFFCO have risen from 57 in 1967 to 39,824 at present. IFFCO's annual capacity has been increased to 3.69 million tonnes of Urea and NPK/DAP equivalent to 1.71 million tonnes. In addition, essential agro- inputs for crop production are made available to the farmers through a chain of 158 Farmers Service Centre (FSC). IFFCO has promoted several institutions and organizations to work for the welfare of farmers.

KRIBHCO has setup a Fertilizer Complex to manufacture Urea, Ammonia & Bio-fertilizers at Hazira in the State of Gujarat. Late Shrimati Indira Gandhi, former Prime Minister of India laid the Foundation Stone on February 5, 1982. Annual capacity for Urea and Ammonia is 1.729 million MT and 1.003 million MT respectively. The Bio fertilizer plant has a capacity of 250 MT per year capacity. Ten Seed Processing Plants are also in operation in various states.

Gujarat Cooperative Milk Marketing Federation Ltd. (GCMMF) was established in 1973. It is India's largest food product marketing organization with dairy milk procurement of approx 12 million lit (peak period) per day from 15,712 village milk cooperative societies, 17 member unions covering 24 districts, and 3 million milk producer members. It is the Apex organization of the Dairy Cooperatives of Gujarat, popularly known as 'AMUL', which aims to provide remunerative returns to the farmers and also serve the interest of consumers by providing quality products. Its success has not only been emulated in India but serves as a model for rest of the World. GCMMF is India's largest exporter of Dairy Products. It has been accorded a "Trading House" status. For its consistent adherence to quality, customer focus and dependability, GCMMF has received numerous awards and accolades over the years.

I am very happy to inform Hon'ble Members that the right to form cooperative societies is proposed to be made a Fundamental Right under Article 19 (1) (c) of the Constitution as recommended by the Standing Committee on Agriculture.

It is expected that this would give boost to the cooperative movement and enthuse the people to actively participate in the cooperative as a matter of right. This would significantly increase the interest and responsiveness of the members and strengthen the cooperative movement further.

Many hon. Members have suggested that there should be employees representation in the management of the cooperative societies. The employees of any working organization play a key role in ensuring success of the organization. In a way, the long term interests of the employees are closely linked to the well-being of the organization in which they work. They can play a very useful role in the organization to meet its objectives. The proposed amendment provides for having the functional Directors on the Board of a cooperative society to utilize their experience and expertise for improving the functioning of the society. These functional Directors would be the employees of the society. There is also a provision for co-option of the persons who have the expertise in the field related to objects and activities undertaken by the society, as members of the Board. The employees, among others, would also be eligible for being appointed as members of the Board of the society in this category. Further provisions, if required, in this regard, may be brought up by the States in their respective Cooperative Societies Act.

Many hon. Members have given their views on the supersession and suspension of the Board of Directors by the Government. While some members advocate more powers to the Government to supercede the Boards of even those societies where there is no financial assistance from the Government, others feel that this power should either be taken away or it should be severely restricted. I am of the view that the power to supercede or suspend the board of a cooperative society should be used only in exceptional circumstances; only in those cases, where there is serious negligence in the performance of duty or where serious irregularities prejudicial to the interests of the society are committed. However, it has been noticed that there are many instances of supersession and suspension of the Board on very routine and less serious grounds. It is also found that elections are not held for many years for the societies which seriously affects their democratic member control and autonomous functioning. As per the report furnished by NABARD, elections are yet to be held in the States of Andhra Pradesh, Manipur, Odisha and Tamil Nadu. We have tried to build up proper checks and balances to ensure that the power of supersession and suspension is not used indiscriminately or frivolously. The proposed Constitutional amendment specifies the major cases where such supersession or suspension may be resorted and it also limits such action in respect of those societies where some financial assistance has been provided by the Government. It also provides for mandatory conduct of elections within six months of such supersession by an independent authority. Thus, adequate safeguards have been built in to prevent the misuse of this power by the concerned officers.

An issue has been raised whether the cooperative societies are covered under the provisions of the RTI Act. The RTI Act secures access to information under the control of public authorities for citizens in order to promote transparency and accountability in their working. As most of the cooperative societies would not fall under the category of 'Public Authority', therefore, they may not be covered under the provisions of this Act. However, there have been certain orders from various Courts in this regard. The High Court of Kerala in WP No. 1417 of 2009 - Thalapalam Service Cooperative Vs Union of India & Others has held that whether a society is a public authority, is a disputed question of fact, which is to be resolved by the authorities under RTI Act. However, it is in the interest of cooperative societies to have well-informed active members, which only can ensure successful functioning of the cooperative institutions. In view of this, it has been provided in the proposed amendment that the members of the cooperative society would be entitled to secure important information about the working and business of the society. This would bring in much desired transparency and fairness in the working of the societies.

The proposed amendment would go a long way to address the problems and deficiencies that the cooperatives face today. It would not only ensure the autonomous and democratic functioning of the cooperatives but enhance the public faith in these institutions. It would also ensure the accountability of management to the members and other stakeholders and also provide for deterrence for violation of the provisions of the law. It is expected that the cooperative movement would be further strengthened by this amendment and would be able to serve the members particularly those from economically weaker sections much better.\*

MADAM SPEAKER: Hon. Members, before I put the motion for consideration of the Bill to the vote of the House, I may inform the House that this being a Constitution (Amendment) Bill, voting has to be by Division.

1121 hours

Let the Lobbies be clearedâ€”

â€”(अवधान)

**11.25 hrs.**

*At this stage, Shri Lalu Prasad, Shri Shailendra Kumar and some other hon. members went back to their seats*

MADAM SPEAKER: Now, the Lobbies have been cleared.

Now, the Secretary-General to inform the House about the procedure regarding operating the automatic vote recording machine.

SECRETARY-GENERAL: Hon. Members, who have not been allotted Division Numbers so far, will be supplied at their seats with Ayes/Noes printed slip for recording their votes. On the slips, they may kindly record the votes of their choice by signing and writing legibly their names, identity card numbers given to them temporary/permanent identify cards supplied to the Members, Constituency and State/Union Territories and the date at the place specified on the slip. Members who decide to record abstention, may ask for the abstention slip.

Operation of the Automatic Vote Recording Machine: Kind attention of the hon. Members is invited to the following points in the operation of the Automatic Vote Recording System:-

1. Before a division starts, every hon. Member should occupy his or her own seat and operate the system from that seat only;
2. As may kindly be seen, the "red bulbs above Display Boards" on either side of the hon. Speaker's Chair are already glowing. This means the Voting System has been activated;

3. For voting, please press the following two buttons simultaneously immediately after sounding of first gong, namely One "red" button in front of the hon. Member on the headphone plate and  
Also

any one of the following buttons fixed on the top of desk of seats:

Ayes - Green colour

Noes - Red colour

Abstain - Yellow colour

4. It is essential to keep both the buttons pressed till the second gong sound is heard and the red bulbs are "off".

IMPORTANT: The hon. Members may please note that the vote will not be registered if both buttons are not kept pressed simultaneously till the sounding of the second gong.

5. Please do not press the amber button (P) during division.
6. Hon. Members can actually "see" their vote on Display Boards and on their Desk Unit.
7. In case, vote is not registered, they may call for voting through slips.

MADAM SPEAKER: Hon. Members, I shall now put the motion for consideration to the vote of the House.

The question is:

"That the Bill further to amend the Constitution of India, be taken into consideration."

*The Lok Sabha divided:*

**DIVISION NO. 1 11.27 hrs.**

**AYES**

Aaron Rashid, Shri J.M.  
Acharia, Shri Basu Deb  
Adhi Sankar, Shri  
Aditya Nath, Yogi  
Adsul, Shri Anandrao  
Advani, Shri L.K.  
Agrawal, Shri Rajendra  
Ahamed, Shri E.  
Ahir, Shri Hansraj G.  
Alagiri, Shri S.  
Ananth Kumar, Shri  
Angadi, Shri Suresh  
Antony, Shri Anto  
Awale, Shri Jaywant Gangaram  
Azad, Shri Kirti  
Azharuddin, Mohammed  
Balu, Shri T.R.  
'Baba', Shri K.C. Singh  
Badal, Shrimati Harsimrat Kaur  
Baghel, Shrimati Sarika Devendra Singh  
Bahuguna, Shri Vijay  
Bairwa, Shri Khiladi Lal  
Bais, Shri Ramesh  
Baite, Shri Thangso  
Bajwa, Shri Pratap Singh  
\*Bakshi, Shri Subrata  
Baliram, Dr.  
Bandyopadhyay, Shri Sudip

Banerjee, Shri Ambica  
Banerjee, Shri Kalyan  
Bansal, Shri Pawan Kumar  
Bapiraju , Shri K.  
Basavaraj, Shri G. S.  
Bauri, Shrimati Susmita  
Beg, Dr. Mirza Mehboob  
Bhadana, Shri Avtar Singh  
Bhaiya, Shri Shivraj  
Bhujbal, Shri Sameer  
Bhuria, Shri Kanti Lal  
Biju, Shri P.K.  
Bishnoi, Shri Kuldeep  
Bundela, Shri Jitendra Singh  
Chacko, Shri P.C.  
Chang, Shri C.M.  
Chakravarty, Shrimati Bijoya  
Chaudhary, Dr. Tushar  
Chaudhary, Shri Jayant  
Chauhan, Shri Mahendrasinh P.  
Chauhan, Shri Prabhatsinh P.  
Chauhan, Shri Sanjay Singh  
Chidambaram, Shri P.  
Chinta Mohan, Dr.  
Chitthan, Shri N.S.V.  
Choudhary, Shri Bhudeo  
Choudhary, Shri Harish  
Choudhary, Shri Nikhil Kumar  
Chowdhary, Shrimati Santosh  
'Commando', Shri Kamal Kishor  
Das, Shri Bhakta Charan  
Das, Shri Ram Sundar  
Dasgupta, Shri Gurudas  
Dasmunsi, Shrimati Deepa



Dastidar, Dr. Kakoli Ghosh  
De, Dr. Ratna  
Deshmukh, Shri K.D.  
Devi, Shrimati Ashwamedh  
Devi, Shrimati Rama  
Devegowda, Shri H.D.  
Dhanapalan, Shri K. P.  
Dhotre, Shri Sanjay  
Dhruvanarayana, Shri R.  
Dhurve, Shrimati Jyoti  
Dikshit, Shri Sandeep  
Dome, Dr. Ram Chandra  
Dubey, Shri Nishikant  
Dudhgaonkar, Shri Ganeshrao Nagorao  
Dutt, Shrimati Priya  
Elangovan, Shri T.K.S.  
Engti, Shri Biren Singh  
Ering, Shri Ninong  
Gaikwad, Shri Eknath Mahadeo  
Gandhi, Shri Dilipkumar Mansukhlal  
Gandhi, Shrimati Maneka  
Gandhi, Shrimati Sonia  
Gandhiselvan, Shri S.  
Gawali, Shrimati Bhavana Patil  
Geete, Shri Anant Gangaram  
Ghatowar, Shri Paban Singh  
Gogoi, Shri Dip  
Gohain, Shri Rajen  
Gouda, Shri Shivarama  
Guddu, Shri Premchand  
Halдар, Dr. Sucharu Ranjan  
Haque, Shri Mohd. Asrarul  
Haque, Sk. Saidul  
[\\*Hari, Shri Sabbam](#)

Hasan, Shrimati Tabassum  
Hassan, Dr. Monazir  
Hossain, Shri Abdul Mannan  
Hussain, Shri Ismail  
Jadhav, Shri Baliram  
[\\*Jagannath, Dr. Manda](#)  
Jagathrakshakan, Dr. S.  
Jain, Shri Pradeep  
Jaiswal, Dr. Sanjay  
\*Jaiswal, Shri Shriprakash  
Jakhar, Shri Badri Ram  
Jardosh, Shrimati Darshana  
Jat, Shrimati Poonam Veljibhai  
Jatua, Shri Choudhury Mohan  
Jawale, Shri Haribhau  
Jena, Shri Srikant  
Jeyadurai, Shri S. R.  
Jhansi Lakshmi, Shrimati Botcha  
Jigajinagi, Shri Ramesh  
Jindal, Shri Naveen  
Joshi, Dr. C.P.  
Joshi, Dr. Murli Manohar  
Joshi, Shri Kailash  
Joshi, Shri Mahesh  
Joshi, Shri Pralhad  
Judev, Shri Dilip Singh  
Kachhadia, Shri Naranbhai  
Kashyap, Shri Dinesh  
Kataria, Shri Lalchand  
Kateel, Shri Nalin Kumar  
Kaur, Shrimati Preneet  
Kaypee, Shri Mohinder Singh  
Khaire, Shri Chandrakant  
Khandela, Shri Mahadeo Singh

Kharge, Shri Mallikarjun  
Khatri, Dr. Nirmal  
Khursheed, Shri Salman  
Killi, Dr. Kruparani  
Kowase, Shri Marotrao Sainuji  
Krishnasswamy, Shri M.  
Kumar, Shri Kaushalendra  
Kumar, Shri P.  
Kumar, Shri Ramesh  
Kumar, Shri Virendra  
Kumar, Shri Vishwa Mohan  
Kurup, Shri N. Peethambara  
Lakshmi, Shrimati Panabaka  
Lalu Prasad, Shri  
Lingam, Shri P.  
Madam, Shri Vikrambhai Arjanbhai  
Mahajan, Shrimati Sumitra  
Mahant, Dr. Charan Das  
Maharaj, Shri Satpal  
Mahato, Shri Baidyanath Prasad  
Mahato, Shri Narahari  
Mahtab, Shri Bhartruhari  
Majhi, Shri Pradeep  
Maken, Shri Ajay  
[\\*Mani, Shri Jose K.](#)  
Manjhi, Shri Hari  
Maran, Shri Dayanidhi  
Masram, Shri Basori Singh  
Mcleod, Shrimati Ingrid  
Meena, Shri Namoo Narain  
Meena, Shri Raghuvir Singh  
Meghe, Shri Datta  
Meghwal, Shri Arjun Ram  
Meghwal, Shri Bharat Ram

Meinya, Dr. Thokchom  
Mirdha, Dr. Jyoti  
Mishra, Shri Mahabal  
Mitra, Shri Somen  
\*Moily, Shri M. Veerappa  
Mukherjee, Shri Pranab  
Muttemwar, Shri Vilas  
Naik, Dr. Sanjeev Ganesh  
Naik, Shri Shripad Yesso  
Namdhari, Shri Inder Singh  
Napoleon, Shri D.  
Narayanrao, Shri Sonawane Pratap  
Narayanasamy, Shri V.  
Naskar, Shri Gobinda Chandra  
Natarajan, Shri P.R.  
Natrajan, Kumari Meenakshi  
Nirupam, Shri Sanjay  
Noor, Kumari Mausam  
Ola, Shri Sis Ram  
Owaisi, Shri Asaduddin  
Pal, Shri Rajaram  
Pala, Shri Vincent H.  
Palanimanickam, Shri S.S.  
Panda, Shri Prabodh  
Pandey, Kumari Saroj  
Pandey, Shri Gorakhnath  
Pandey, Shri Ravindra Kumar  
Pangi, Shri Jayaram  
\*Paranjpe, Shri Anand Prakash  
Paswan, Shri Kamlesh  
Patel, Shri Devji M.  
Patel, Shri Kishanbhai V.  
Patel, Shri Lalubhai Babubhai  
Patel, Shri Praful

Patel, Shri Somabhai Gandadal Koli

Patel, Shrimati Jayshreeben

Pathak, Shri Harin

\*Patil, Dr. Padmasinha Bajirao

Patil, Shri A.T. Nana

Patil, Shri C.R.

Patil, Shri Sanjay Dina

Patil, Shri Pratik

Paul, Shri Tapas

Pawar, Shri Sharad

\*Potai, Shri Sohan

Prabhakar, Shri Ponnarn

Pradhan, Shri Amarnath

Purandeswari, Shrimati D.

Purkayastha, Shri Kabindra

Raghavan, Shri M.K.

Raghavendra, Shri B.Y.

Rahman, Shri Abdul

Rajagopal, Shri L.

Rajesh, Shri M.B.

Rajukhedi, Shri Gajendra Singh

Ramachandran, Shri Mullappally

Ramasubbu, Shri S.S.

Ramshankar, Prof.

Rana, Shri Jagdish Singh

Rana, Shri Rajendrasinh

Rane, Shri Nilesh Narayan

Rao, Dr. K.S.

Rao, Shri Nama Nageswara

Rao, Shri Rayapati Sambasiva

Rathod, Shri Ramesh

Rathwa, Shri Ramsinh

Rawat, Shri Harish

Ray, Shri Bishnu Pada

Ray, Shri Rudramadhab

Reddy, Shri Anantha Venkatarami

Reddy, Shri K.J.S.P

Reddy, Shri M. Venugopala

Reddy, Shri M. Sreenivasulu

Reddy, Shri S. Jaipal

Reddy, Shri S.P.Y.

Roy, Prof. Saugata

Roy, Shri Mahendra Kumar

Roy, Shrimati Shatabdi

Saha, Dr. Anup Kumar

Sahay, Shri Subodh Kant

Sahu, Shri Chandu Lal

Sai, Shri Vishnu Dev

Sai Prathap, Shri A.

Sampath, Shri A.

Sangma, Kumari Agatha

\*Sanjoy, Shri Takam

Sardinha, Shri Francisco Cosme

Sayeed, Shri Hamdullah

Scindia, Shri Jyotiraditya M.

Scindia, Shrimati Yashodhara Raje

Selja, Kumari

\*Semmalai, Shri S.

Sethi, Shri Arjun Charan

Shanavas, Shri M.I.

Shariq, Shri S.D.

Sharma, Shri Jagdish

Shekhawat, Shri Gopal Singh

\*Shivaji, Shri Adhalrao Patil

Shivkumar, Shri K. alias J.K. Ritheesh

Shukla, Shri Balkrishna Khanderao

Sibal, Shri Kapil

Siddeshwara, Shri G.M.  
Singh, Chaudhary Lal  
Singh, Dr. Bhola  
Singh, Rao Inderjit  
Singh, Shri Ajit  
Singh, Shri Bhoopendra  
Singh, Shri Dushyant  
Singh, Shri Ganesh  
Singh, Shri Ijyaraj  
Singh, Shri Jaswant  
Singh, Shri Jitendra  
Singh, Shri Murari Lal  
\*Singh, Shri N. Dharam  
Singh, Shri R.P.N.  
Singh, Shri Rajnath  
Singh, Shri Rakesh  
Singh, Shri Sukhdev  
\*Singh, Shri Sushil Kumar  
Singh, Shri Uday  
Singh, Shri Uday Pratap  
Singh, Shri Vijay Bahadur  
Singh, Shri Virbhadra  
Singh, Shrimati Meena  
Singla, Shri Vijay Inder  
Sinha, Shri Yashwant  
Siricilla, Shri Rajaiah  
Sivaprasad, Dr. N.  
Solanki, Dr. Kirit Premjibhai  
Solanki, Shri Bharatsinh  
Solanki, Shri Makansingh  
Sugavanam, Shri E.G.  
Suklabaidya, Shri Lalit Mohan  
Sule, Shrimati Supriya  
Sushant, Dr. Rajan

Swamy, Shri Janardhana  
Swaraj, Shrimati Sushma  
Tagore, Shri Manicka  
Tamta, Shri Pradeep  
Tandon, Shri Lalji  
Tandon, Shrimati Annu  
Taviad, Dr. Prabha Kishor  
Taware, Shri Suresh Kashinath  
Tewari, Shri Manish  
Thamaraiselvan, Shri R.  
Thambidurai, Dr. M.  
Thomas, Prof. K.V.  
Thomas, Shri P.T.  
Tomar, Shri Narendra Singh  
Tudu, Shri Laxman  
Udasi, Shri Shivkumar  
Upadhyay, Shrimati Seema  
Vardhan, Shri Harsh  
Vasava, Shri Mansukhbhai D.  
Venugopal, Shri D.  
Verma, Shri Sajjan  
Viswanathan, Shri P.  
Vivekanand, Dr. G.  
Vundavalli, Shri Aruna Kumar  
Vyas, Dr. Girija  
Wakchaure, Shri Bhausahab Rajaram  
Wasnik, Shri Mukul  
Yadav, Shri Arun  
Yadav, Shri Dinesh Chandra  
Yadav, Shri Hukmadeo Narayan  
Yadav, Shri Madhusudan  
Yadav, Shri Sharad



MADAM SPEAKER: Hon. Members, subject to correction\*, the result of the Division is:

Ayes: 317

Noes: Nil

Abstain : 001

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the members present and voting.

*The motion was adopted.*

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill. Since there is a Government Amendment for inserting a new clause 1A to the Bill, the hon. Minister may first move Motion No. 5 under Rule 388 for suspension of clause 1 of the Rule 88 of the Rules of Procedure.

### **Motion Re: Suspension of Rule 80 (i)**

THE MINISTER OF AGRICULTURE AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR): Madam, I beg to move:

"That this House do suspend clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No.3 to the Constitution (One hundred and Eleventh Amendment) Bill, 2009 and that this amendment may be allowed to be moved."

MADAM SPEAKER: The question is:

"That this House do suspend clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No.3 to the Constitution (One hundred and Eleventh Amendment) Bill, 2009 and that this amendment may be allowed to be moved."

*The motion was adopted.*

### **New Clause 1A      Amendment of Article 19**

#### ***Amendment made:***

'**1A.** In Part III of the Constitution, in article 19, in clause (1), in sub-clause (c), after the words "or unions", the words "or co-operative societies" shall be inserted.'. (3)

(Shri Sharad Pawar)

MADAM SPEAKER: The Lobbies are already cleared.

The question is:

"That new clause 1A be added to the Bill."

*The Lok Sabha divided:*

**DIVISION NO. 2 11.30 hrs.**

**AYES**

Aaron Rashid, Shri J.M.

Acharia, Shri Basu Deb

Adhi Sankar, Shri

Aditya Nath, Yogi

Adsul, Shri Anandrao

Advani, Shri L.K.

Agrawal, Shri Rajendra

Ahamed, Shri E.

Ahir, Shri Hansraj G.

Alagiri, Shri S.

\*Anandan, Shri M.

Ananth Kumar, Shri

Angadi, Shri Suresh

Antony, Shri Anto

Awale, Shri Jaywant Gangaram

Azad, Shri Kirti

Azharuddin, Mohammed

Baalu, Shri T.R.

'Baba', Shri K.C. Singh

Babar, Shri Gajanan D.

Babbar, Shri Raj

Baghel, Shrimati Sarika Devendra Singh

Bahuguna, Shri Vijay

Bairwa, Shri Khiladi Lal  
Bais, Shri Ramesh  
Baite, Shri Thangso  
\*Bajwa, Shri Pratap Singh  
\*Bakshi, Shri Subrata  
Baliram, Dr.  
Bandyopadhyay, Shri Sudip  
Banerjee, Shri Ambica  
Banerjee, Shri Kalyan  
Bansal, Shri Pawan Kumar  
Bapiraju , Shri K.  
Basavaraj, Shri G. S.  
Baske, Shri Pulin Bihari  
Bauri, Shrimati Susmita  
Beg, Dr. Mirza Mehboob  
Bhadana, Shri Avtar Singh  
Bhaiya, Shri Shivraj  
Bhujbal, Shri Sameer  
Bhuria, Shri Kanti Lal  
Biju, Shri P.K.  
Bishnoi, Shri Kuldeep  
Bundela, Shri Jitendra Singh  
Chacko, Shri P.C.  
Chang, Shri C.M.  
Chakravarty, Shrimati Bijoya  
Chaudhary, Dr. Tushar  
Chaudhary, Shri Jayant  
Chauhan, Shri Mahendrasinh P.  
Chauhan, Shri Prabhatsinh P.  
Chidambaram, Shri P.  
Chinta Mohan, Dr.  
Chitthan, Shri N.S.V.  
Choudhary, Shri Harish  
Choudhary, Shri Nikhil Kumar

Chowdhary, Shrimati Santosh  
Chowdhury, Shri Bansa Gopal  
'Commando', Shri Kamal Kishor  
Das, Shri Bhakta Charan  
Das, Shri Ram Sundar  
Dasgupta, Shri Gurudas  
Dasmunsi, Shrimati Deepa  
Dastidar, Dr. Kakoli Ghosh  
De, Dr. Ratna  
Deka, Shri Ramen  
Deshmukh, Shri K.D.  
Devi, Shrimati Ashwamedh  
Devegowda, Shri H.D.  
Dhanapalan, Shri K. P.  
Dhotre, Shri Sanjay  
Dhruvanarayana, Shri R.  
Dhurve, Shrimati Jyoti  
Dias, Shri Charles  
Dikshit, Shri Sandeep  
Dome, Dr. Ram Chandra  
Dubey, Shri Nishikant  
Dudhgaonkar, Shri Ganeshrao Nagorao  
Dutt, Shrimati Priya  
Elangovan, Shri T.K.S.  
Engti, Shri Biren Singh  
Ering, Shri Ninong  
Gaikwad, Shri Eknath Mahadeo  
Gandhi, Shri Dilipkumar Mansukhlal  
Gandhi, Shrimati Maneka  
Gandhi, Shrimati Sonia  
Gandhiselvan, Shri S.  
Gawali, Shrimati Bhavana Patil  
Geete, Shri Anant Gangaram  
Ghatowar, Shri Paban Singh

Gogoi, Shri Dip  
Gohain, Shri Rajen  
Gouda, Shri Shivarama  
Guddu, Shri Premchand  
Haque, Shri Mohd. Asrarul  
Haque, Sk. Saidul  
Hari, Shri Sabbam  
Hassan, Dr. Monazir  
Hazari, Shri Maheshwar  
Hossain, Shri Abdul Mannan  
Hussain, Shri Ismail  
Jagannath, Dr. Manda  
Jagathrakshakan, Dr. S.  
Jahan, Shrimati Kaisar  
Jain, Shri Pradeep  
Jaiswal, Dr. Sanjay  
Jaiswal, Shri Shriprakash  
Jakhar, Shri Badri Ram  
Jardosh, Shrimati Darshana  
Jat, Shrimati Poonam Veljibhai  
Jatua, Shri Choudhury Mohan  
Jawale, Shri Haribhau  
Jena, Shri Srikant  
Jeyadurai, Shri S. R.  
Jhansi Lakshmi, Shrimati Botcha  
Jigajinagi, Shri Ramesh  
Jindal, Shri Naveen  
Joshi, Dr. C.P.  
Joshi, Dr. Murli Manohar  
Joshi, Shri Kailash  
Joshi, Shri Mahesh  
Joshi, Shri Pralhad  
Judev, Shri Dilip Singh  
Kachhadia, Shri Naranbhai

Karwaria, Shri Kapil Muni  
Kashyap, Shri Dinesh  
Kataria, Shri Lalchand  
Kateel, Shri Nalin Kumar  
Kaur, Shrimati Preneet  
Kaypee, Shri Mohinder Singh  
Khaire, Shri Chandrakant  
Khan, Shri Hassan  
Khandela, Shri Mahadeo Singh  
Kharge, Shri Mallikarjun  
Khatri, Dr. Nirmal  
Khursheed, Shri Salman  
Killi, Dr. Kruparani  
Krishnasswamy, Shri M.  
Kumar, Shri Kaushalendra  
Kumar, Shri P.  
Kumar, Shri Ramesh  
Kumar, Shri Virendra  
Kumar, Shri Vishwa Mohan  
[\\*Kurup, Shri N. Peethambara](#)  
Lakshmi, Shrimati Panabaka  
Lingam, Shri P.  
Madam, Shri Vikrambhai Arjanbhai  
Mahajan, Shrimati Sumitra  
Mahant, Dr. Charan Das  
Maharaj, Shri Satpal  
Mahato, Shri Baidyanath Prasad  
Mahato, Shri Narahari  
Mahtab, Shri Bhartruhari  
Majhi, Shri Pradeep  
Maken, Shri Ajay  
Mani, Shri Jose K.  
Manjhi, Shri Hari  
Maran, Shri Dayanidhi

Masram, Shri Basori Singh  
Mcleod, Shrimati Ingrid  
Meena, Shri Namu Narain  
Meena, Shri Raghuvir Singh  
Meghe, Shri Datta  
Meghwal, Shri Arjun Ram  
Meghwal, Shri Bharat Ram  
Meinya, Dr. Thokchom  
Mirdha, Dr. Jyoti  
Mishra, Shri Mahabal  
Mitra, Shri Somen  
[\\*Moily, Shri M. Veerappa](#)  
Mukherjee, Shri Pranab  
Muttemwar, Shri Vilas  
Nagar, Shri Surendra Singh  
Naik, Dr. Sanjeev Ganesh  
Naik, Shri Shripad Yesso  
\*Namdhari, Shri Inder Singh  
Napoleon, Shri D.  
Narayanrao, Shri Sonawane Pratap  
Narayanasamy, Shri V.  
Naskar, Shri Gobinda Chandra  
Natarajan, Shri P.R.  
Natrajan, Kumari Meenakshi  
Nirupam, Shri Sanjay  
Noor, Kumari Mausam  
Ola, Shri Sis Ram  
Owaisi, Shri Asaduddin  
Pal, Shri Rajaram  
Pala, Shri Vincent H.  
Palanimanickam, Shri S.S.  
[\\*Pandey, Kumari Saroj](#)  
Pandey, Shri Gorakhnath  
Pandey, Shri Rakesh

Pandey, Shri Ravindra Kumar  
Pangi, Shri Jayaram  
Paranjpe, Shri Anand Prakash  
Paswan, Shri Kamlesh  
Patel, Shri Devji M.  
Patel, Shri Kishanbhai V.  
Patel, Shri Lalubhai Babubhai  
Patel, Shri Praful  
Patel, Shri Somabhai Gandadal Koli  
Patel, Shrimati Jayshreeben  
Pathak, Shri Harin  
Patil, Dr. Padmasinha Bajirao  
Patil, Shri A.T. Nana  
\*Patil, Shri C.R.  
Patil, Shri Sanjay Dina  
Patil, Shri Pratik  
Paul, Shri Tapas  
Pawar, Shri Sharad  
Potai, Shri Sohan  
Prabhakar, Shri Ponnam  
Pradhan, Shri Amarnath  
Purandeswari, Shrimati D.  
Purkayastha, Shri Kabindra  
Raghavan, Shri M.K.  
Raghavendra, Shri B.Y.  
Rahman, Shri Abdul  
Rajagopal, Shri L.  
Rajesh, Shri M.B.  
Rajukhedi, Shri Gajendra Singh  
Ram, Shri Purnmasi  
Ramachandran, Shri Mullappally  
Ramasubbu, Shri S.S.  
Ramshankar, Prof.  
Rana, Shri Jagdish Singh



Rana, Shri Kadir  
Rana, Shri Rajendrasinh  
Rane, Shri Nilesh Narayan  
Rao, Dr. K.S.  
Rao, Shri Nama Nageswara  
Rao, Shri Rayapati Sambasiva  
Rathod, Shri Ramesh  
Rathwa, Shri Ramsinh  
Rawat, Shri Harish  
Ray, Shri Bishnu Pada  
Ray, Shri Rudramadhab  
Reddy, Shri Anantha Venkatarami  
Reddy, Shri K.J.S.P  
Reddy, Shri M. Venugopala  
Reddy, Shri M. Sreenivasulu  
Reddy, Shri S. Jaipal  
Reddy, Shri S.P.Y.  
Roy, Prof. Saugata  
Roy, Shrimati Shatabdi  
Sahay, Shri Subodh Kant  
Sahu, Shri Chandu Lal  
Sai, Shri Vishnu Dev  
Sai Prathap, Shri A.  
[\\*Sampath, Shri A.](#)  
Sangma, Kumari Agatha  
Sanjoy, Shri Takam  
Sardinha, Shri Francisco Cosme  
Sayeed, Shri Hamdullah  
Scindia, Shri Jyotiraditya M.  
Scindia, Shrimati Yashodhara Raje  
Selja, Kumari  
Semmalai, Shri S.  
Sethi, Shri Arjun Charan  
Shanavas, Shri M.I.

Shariq, Shri S.D.  
Sharma, Shri Jagdish  
Shekhawat, Shri Gopal Singh  
\*Shivaji, Shri Adhalrao Patil  
Shivkumar, Shri K. alias J.K. Ritheesh  
Shukla, Shri Balkrishna Khanderao  
Sibal, Shri Kapil  
Siddeshwara, Shri G.M.  
Singh, Chaudhary Lal  
Singh, Dr. Bhola  
Singh, Rao Inderjit  
Singh, Shri Ajit  
Singh, Shri Bhoopendra  
Singh, Shri Dushyant  
Singh, Shri Ganesh  
Singh, Shri Ijyaraj  
Singh, Shri Jaswant  
Singh, Shri Jitendra  
Singh, Shri Murari Lal  
\*Singh, Shri N. Dharam  
Singh, Shri R.P.N.  
Singh, Shri Rajnath  
Singh, Shri Rakesh  
Singh, Shri Sukhdev  
Singh, Shri Uday  
Singh, Shri Uday Pratap  
Singh, Shri Vijay Bahadur  
Singh, Shri Virbhadra  
Singh, Shrimati Meena  
Singla, Shri Vijay Inder  
Sinha, Shri Yashwant  
Siricilla, Shri Rajaiah  
Sivaprasad, Dr. N.  
Solanki, Dr. Kirit Premjibhai

Solanki, Shri Bharatsinh  
Solanki, Shri Makansingh  
Sugavanam, Shri E.G.  
Suklabaidya, Shri Lalit Mohan  
Sule, Shrimati Supriya  
Sushant, Dr. Rajan  
Swamy, Shri Janardhana  
Swaraj, Shrimati Sushma  
Tagore, Shri Manicka  
Tamta, Shri Pradeep  
Tandon, Shri Lalji  
Tandon, Shrimati Annu  
Taviad, Dr. Prabha Kishor  
Taware, Shri Suresh Kashinath  
\*Tewari, Shri Manish  
Thamaraiselvan, Shri R.  
Thambidurai, Dr. M.  
Thomas, Prof. K.V.  
\*Thomas, Shri P.T.  
\*Tirkey, Shri Manohar  
Tiwari , Shri Bhisma Shankar alias Kushal  
Toppo, Shri Joseph  
Tudu, Shri Laxman  
Udasi, Shri Shivkumar  
Upadhyay, Shrimati Seema  
Vardhan, Shri Harsh  
Vasava, Shri Mansukhbhai D.  
Venugopal, Shri D.  
Verma, Shri Sajjan  
Viswanathan, Shri P.  
Vivekanand, Dr. G.  
Vundavalli, Shri Aruna Kumar  
Vyas, Dr. Girija  
Wasnik, Shri Mukul

Yadav, Shri Arun

Yadav, Shri Dinesh Chandra

Yadav, Shri Hukmadeo Narayan

Yadav, Shri Madhusudan

Yadav, Shri Sharad

MADAM SPEAKER: Subject to correction\*, the result of the Division is:

Ayes: 320

Noes: Nil

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

*The motion was adopted.*

*New Clause 1A was added to the Bill.*

**Clause 2                      Insertion of new Article  
43B**

MADAM SPEAKER: Adv. A. Sampath has tabled notice for moving an amendment to clause 2.

Shri Sampath, are you moving Amendment No.6?

SHRI A. SAMPATH (ATTINGAL): Madam Speaker, I beg to move:

"Page 1, line 11,--

*after* "societies:

*insert* "and also provide financial aid to ensure social justice." (6)

MADAM SPEAKER: I shall now put amendment No.6 moved by Shri A. Sampath to the vote of the House.

*The amendment was put and negatived.*

MADAM SPEAKER: The Lobbies are already cleared. I shall now put clause 2 to the vote of the House. The question is:

"That clause 2 stand part of the Bill."

*The Lok Sabha divided:*

SHRI SHARAD PAWAR: Madam, I want fresh voting again. I want fresh Division.

SHRI T.R. BAALU (SRIPERUMBUDUR): Fresh voting could be done. There is no bar. We can go for fresh voting.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam, perhaps some of the hon. Members could not really follow the procedure. Earlier, there was a motion for amendment moved by an hon. Member, which was to be negatived, they thought that the division is being followed in respect of that amendment. ...(*Interruptions*)

Madam, it happens. Therefore, I would urge you and this is a very valid request that I am making, to kindly consider putting it to vote again. That will facilitate things. ...(*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES : Madam, that is permissible.

Madam, what normally happens is that before the division, you may also ask for the voice vote to be followed by division.  
...(Interruptions)

SHRI T.R. BAALU : Madam, it is a system failure. ...(Interruptions)

MADAM SPEAKER: Hon. Members, please take your seats. Do not create any confusion. It is a very serious matter. We are in the process of having a constitutional amendment. Please take it seriously and pay attention to what is happening.

Now, I have received a request from the hon. Minister of Parliamentary Affairs that a large number of Members want correction of their votes. I have gone through the rules.

...(Interruptions)

MADAM SPEAKER: Please do not disturb.

...(Interruptions)

MADAM SPEAKER: I have gone through the rules. I would like to have a sense of the House whether this division should be done again. So, please raise your hands.

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Once division is done, it cannot be done again. ...(Interruptions)

SHRI GURUDAS DASGUPTA (GHATAL): Madam, I am on a point of order. Under what rule is it allowed? ...(Interruptions)

MADAM SPEAKER: No. Let the Speaker decide now. Please sit down.

...(Interruptions)

MADAM SPEAKER: Let me take the decision. Please sit down.

...(Interruptions)

MADAM SPEAKER: I find that a majority of Members want a division again.

Let the Lobbies be opened so that other Members can come and then the Lobbies be cleared.

...(Interruptions)

MADAM SPEAKER: Please sit down. There should be no confusion.

...(Interruptions)

MADAM SPEAKER: Let the Lobbies be cleared.

...(Interruptions)

MADAM SPEAKER: Hon. Members, please keep quiet. Please let us not have any confusion this time. There was confusion last time.

Hon. Minister made a request. So, as a very special case, which is not to be quoted in future as a precedent, I am allowing division.

The Lobbies are cleared. The Question "That clause 2 do stand part of the Bill" is already before the House.

*The Lok Sabha divided:*

**DIVISION NO. 3 11.52 hrs.**

## **AYES**

Aaron Rashid, Shri J.M.  
Adhi Sankar, Shri  
Aditya Nath, Yogi  
Adsul, Shri Anandrao  
Advani, Shri L.K.  
Agrawal, Shri Rajendra  
Ahamed, Shri E.  
Ahir, Shri Hansraj G.  
Ahmed, Shri Sultan  
Ajmal, Shri Badruddin  
Alagiri, Shri S.  
Amlabe, Shri Narayan Singh  
Anandan, Shri M.  
Ananth Kumar, Shri  
Angadi, Shri Suresh  
Antony, Shri Anto  
Argal, Shri Ashok  
Awale, Shri Jaywant Gangaram  
Azad, Shri Kirti  
Azharuddin, Mohammed  
Baal, Shri T.R.  
'Baba', Shri K.C. Singh  
Babar, Shri Gajanan D.  
Babbar, Shri Raj  
Badal, Shrimati Harsimrat Kaur  
Baghel, Shrimati Sarika Devendra Singh  
Bahuguna, Shri Vijay  
Bairwa, Shri Khiladi Lal  
Bais, Shri Ramesh  
Baite, Shri Thangso  
Baitha, Shri Kameshwar  
Bajwa, Shri Pratap Singh  
[\\*Bakshi, Shri Subrata](#)

Baliram, Dr.  
Bandyopadhyay, Shri Sudip  
Banerjee, Shri Ambica  
Banerjee, Shri Kalyan  
Bansal, Shri Pawan Kumar  
Bapiraju , Shri K.  
Barq, Dr. Shafiqur Rahman  
Basavaraj, Shri G. S.  
Basheer, Shri Mohammed E.T.  
Beg, Dr. Mirza Mehboob  
Besra, Shri Devidhan  
Bhadana, Shri Avtar Singh  
Bhagat, Shri Sudarshan  
Bhagora, Shri Tara Chand  
Bhaiya, Shri Shivraj  
Bhujbal, Shri Sameer  
Bhuria, Shri Kanti Lal  
Bishnoi, Shri Kuldeep  
Bundela, Shri Jitendra Singh  
Chacko, Shri P.C.  
Chang, Shri C.M.  
Chakravarty, Shrimati Bijoya  
Chaudhary, Dr. Tushar  
Chaudhary, Shri Jayant  
Chauhan, Shri Dara Singh  
Chauhan, Shri Mahendrasinh P.  
Chauhan, Shri Prabhatsinh P.  
Chauhan, Shri Sanjay Singh  
Chavan, Shri Harishchandra  
Chidambaram, Shri P.  
Chinta Mohan, Dr.  
Chitthan, Shri N.S.V.  
Choudhary, Shri Bhudeo  
Choudhary, Shri Harish

Choudhary, Shri Nikhil Kumar  
Choudhry, Shrimati Shruti  
Chowdhary, Shrimati Santosh  
Chowdhury, Shri Adhir  
'Commando', Shri Kamal Kishor  
Das, Shri Bhakta Charan  
Das, Shri Ram Sundar  
Dasmunsi, Shrimati Deepa  
Dastidar, Dr. Kakoli Ghosh  
De, Dr. Ratna  
Deka, Shri Ramen  
Deora, Shri Milind  
Deshmukh, Shri K.D.  
Devi, Shrimati Ashwamedh  
Devi, Shrimati Rama  
Dhanapalan, Shri K. P.  
Dhotre, Shri Sanjay  
Dhruvanarayana, Shri R.  
Dhurve, Shrimati Jyoti  
Dias, Shri Charles  
Dikshit, Shri Sandeep  
Dubey, Shri Nishikant  
Dudhgaonkar, Shri Ganeshrao Nagorao  
Dutt, Shrimati Priya  
Elangovan, Shri T.K.S.  
Engti, Shri Biren Singh  
Ering, Shri Ninong  
Gadhvi, Shri Mukesh Bhairavdanji  
Gaikwad, Shri Eknath Mahadeo  
Gandhi, Shri Dilipkumar Mansukhlal  
Gandhi, Shrimati Maneka  
Gandhi, Shrimati Sonia  
Gandhiselvan, Shri S.  
Gavit, Shri Manikrao Hodlya



Gawali, Shrimati Bhavana Patil  
Geete, Shri Anant Gangaram  
Ghatowar, Shri Paban Singh  
Gogoi, Shri Dip  
Gohain, Shri Rajen  
Gouda, Shri Shivarama  
Guddu, Shri Premchand  
Gulshan, Shrimati Paramjit Kaur  
Halder, Dr. Sucharu Ranjan  
Haque, Shri Mohd. Asrarul  
Hari, Shri Sabbam  
Hassan, Dr. Monazir  
Hossain, Shri Abdul Mannan  
Hussain, Shri Ismail  
Jadhav, Shri Baliram  
Jagannath, Dr. Manda  
Jagathrakshakan, Dr. S.  
Jahan, Shrimati Kaisar  
Jain, Shri Pradeep  
Jaiswal, Dr. Sanjay  
Jaiswal, Shri Shriprakash  
Jakhar, Shri Badri Ram  
Jardosh, Shrimati Darshana  
Jat, Shrimati Poonam Veljibhai  
Jatua, Shri Choudhury Mohan  
Jawale, Shri Haribhau  
Jena, Shri Mohan  
Jena, Shri Srikant  
Jeyadurai, Shri S. R.  
Jhansi Lakshmi, Shrimati Botcha  
Jigajinagi, Shri Ramesh  
Jindal, Shri Naveen  
Joshi, Dr. C.P.  
Joshi, Dr. Murli Manohar

Joshi, Shri Kailash

[\\*Joshi, Shri Mahesh](#)

Joshi, Shri Pralhad

Judev, Shri Dilip Singh

Kachhadia, Shri Naranbhai

Kashyap, Shri Virender

Kaswan, Shri Ram Singh

Kataria, Shri Lalchand

Kateel, Shri Nalin Kumar

Kaur, Shrimati Preneet

Kaypee, Shri Mohinder Singh

Khaire, Shri Chandrakant

Khan, Shri Hassan

Khandela, Shri Mahadeo Singh

Kharge, Shri Mallikarjun

Khatri, Dr. Nirmal

Khursheed, Shri Salman

Killi, Dr. Kruparani

Kowase, Shri Marotrao Sainuji

Krishnasswamy, Shri M.

Kumar, Shri Kaushalendra

Kumar, Shri P.

Kumar, Shri Ramesh

Kumar, Shri Virendra

Kumar, Shri Vishwa Mohan

Kumari, Shrimati Chandresh

Kumari, Shrimati Putul

Kurup, Shri N. Peethambara

Laguri, Shri Yashbant

Lakshmi, Shrimati Panabaka

Lalu Prasad, Shri

Madam, Shri Vikrambhai Arjanbhai

Mahajan, Shrimati Sumitra

Mahant, Dr. Charan Das

Maharaj, Shri Satpal  
Mahato, Shri Baidyanath Prasad  
Mahtab, Shri Bhartruhari  
Majhi, Shri Pradeep  
Maken, Shri Ajay  
Mani, Shri Jose K.  
Manjhi, Shri Hari  
Maran, Shri Dayanidhi  
Masram, Shri Basori Singh  
Mcleod, Shrimati Ingrid  
Meena, Shri Namu Narain  
Meena, Shri Raghuvir Singh  
Meghe, Shri Datta  
Meghwal, Shri Arjun Ram  
Meghwal, Shri Bharat Ram  
Meinya, Dr. Thokchom  
Mirdha, Dr. Jyoti  
Mishra, Shri Govind Prasad  
Mishra, Shri Mahabal  
Mitra, Shri Somen  
Moily, Shri M. Veerappa  
Mukherjee, Shri Pranab  
Munda, Shri Karia  
Muttemwar, Shri Vilas  
Naik, Dr. Sanjeev Ganesh  
Naik, Shri P. Balram  
Naik, Shri Shripad Yesso  
Namdhari, Shri Inder Singh  
Napoleon, Shri D.  
Narah, Shrimati Ranee  
Narayanrao, Shri Sonawane Pratap  
Narayanasamy, Shri V.  
Naskar, Shri Gobinda Chandra  
Natrajan, Kumari Meenakshi

Nirupam, Shri Sanjay  
Noor, Kumari Mausam  
Ola, Shri Sis Ram  
[\\*Owaisi, Shri Asaduddin](#)  
Pal, Shri Jagdambika  
Pal, Shri Rajaram  
Pala, Shri Vincent H.  
Palanimanickam, Shri S.S.  
Pandey, Dr. Vinay Kumar  
Pandey, Kumari Saroj  
Pandey, Shri Ravindra Kumar  
Pangi, Shri Jayaram  
Paranjpe, Shri Anand Prakash  
Paswan, Shri Kamlesh  
Patel, Shri Devji M.  
Patel, Shri Kishanbhai V.  
Patel, Shri Lalubhai Babubhai  
Patel, Shri Praful  
Patel, Shri Somabhai Gandadal Koli  
Patel, Shrimati Jayshreeben  
Pathak, Shri Harin  
Patil, Dr. Padmasinha Bajirao  
Patil, Shri A.T. Nana  
Patil, Shri C.R.  
Patil, Shri Sanjay Dina  
Patil, Shri Pratik  
Paul, Shri Tapas  
Pawar, Shri Sharad  
Potai, Shri Sohan  
Prabhakar, Shri Ponnam  
Pradhan, Shri Amarnath  
Pradhan, Shri Nityananda  
Punia, Shri P. L.  
Purandeswari, Shrimati D.

Purkayastha, Shri Kabindra  
Raghavan, Shri M.K.  
Raghavendra, Shri B.Y.  
Rahman, Shri Abdul  
Rai, Shri Prem Das  
Rajagopal, Shri L.  
Rajendran, Shri C.  
Raju, Shri M.M. Pallam  
Rajukhedi, Shri Gajendra Singh  
Ram, Shri Purnmasi  
Ramachandran, Shri Mullappally  
Ramasubbu, Shri S.S.  
Ramshankar, Prof.  
Rana, Shri Jagdish Singh  
Rana, Shri Rajendrasinh  
Rane, Shri Nilesh Narayan  
Rao, Dr. K.S.  
Rao, Shri K. Narayan  
Rao, Shri Nama Nageswara  
Rao, Shri Rayapati Sambasiva  
Rathod, Shri Ramesh  
Rathwa, Shri Ramsinh  
Rawat, Shri Harish  
Ray, Shri Bishnu Pada  
Ray, Shri Rudramadhab  
Reddy, Shri Anantha Venkatarami  
Reddy, Shri K.J.S.P  
Reddy, Shri M. Venugopala  
Reddy, Shri M. Sreenivasulu  
Reddy, Shri S. Jaipal  
Reddy, Shri S.P.Y.  
Roy, Prof. Saugata  
Roy, Shrimati Shatabdi  
Sahay, Shri Subodh Kant

Sahu, Shri Chandu Lal  
Sai, Shri Vishnu Dev  
Sai Prathap, Shri A.  
Sangma, Kumari Agatha  
Sanjoy, Shri Takam  
Sardinha, Shri Francisco Cosme  
Sayeed, Shri Hamdullah  
Scindia, Shri Jyotiraditya M.  
Scindia, Shrimati Yashodhara Raje  
Selja, Kumari  
Semmalaj, Shri S.  
Sethi, Shri Arjun Charan  
Shanavas, Shri M.I.  
Shariq, Shri S.D.  
Sharma, Shri Jagdish  
[\\*Sharma, Shri Madan Lal](#)  
Shekhawat, Shri Gopal Singh  
Shetkar, Shri Suresh Kumar  
Shinde, Shri Sushilkumar  
\*Shivaji, Shri Adhalrao Patil  
Shivkumar, Shri K. alias J.K. Ritheesh  
Shukla, Shri Balkrishna Khanderao  
Sibal, Shri Kapil  
Siddeshwara, Shri G.M.  
Singh, Chaudhary Lal  
Singh, Dr. Bhola  
Singh, Dr. Raghuvansh Prasad  
Singh, Dr. Sanjay  
Singh, Rao Inderjit  
Singh, Shri Ajit  
Singh, Shri Bhoopendra  
Singh, Shri Dushyant  
Singh, Shri Ganesh  
Singh, Shri Ijyaraj

Singh, Shri Jaswant  
Singh, Shri Jitendra  
Singh, Shri Murari Lal  
Singh, Shri N. Dharam  
Singh, Shri Pashupati Nath  
Singh, Shri Pradeep Kumar  
Singh, Shri R.P.N.  
Singh, Shri Radha Mohan  
Singh, Shri Rajiv Ranjan Singh alias Lalan  
Singh, Shri Rajnath  
Singh, Shri Rakesh  
Singh, Shri Sukhdev  
Singh, Shri Sushil Kumar  
Singh, Shri Uday  
Singh, Shri Uday Pratap  
Singh, Shri Vijay Bahadur  
[\\*Singh, Shri Virbhadra](#)  
Singh, Shrimati Meena  
Singh, Shrimati Rajesh Nandini  
Singla, Shri Vijay Inder  
Sinha, Shri Yashwant  
Siricilla, Shri Rajaiah  
Sivaprasad, Dr. N.  
Sivasami, Shri C.  
Solanki, Dr. Kirit Premjibhai  
Solanki, Shri Bharatsinh  
Solanki, Shri Makansingh  
Sugavanam, Shri E.G.  
Suklabaidya, Shri Lalit Mohan  
Sule, Shrimati Supriya  
Sushant, Dr. Rajan  
Swamy, Shri Janardhana  
Swaraj, Shrimati Sushma  
Tagore, Shri Manicka

Tamta, Shri Pradeep  
Tandon, Shri Lalji  
Tandon, Shrimati Annu  
Tanwar, Shri Ashok  
Taviad, Dr. Prabha Kishor  
Taware, Shri Suresh Kashinath  
Tewari, Shri Manish  
Thamaraiselvan, Shri R.  
Thambidurai, Dr. M.  
Tharoor, Dr. Shashi  
Thirumaavalavan, Shri Thol  
Thomas, Prof. K.V.  
Thomas, Shri P.T.  
Tirath, Shrimati Krishna  
Tiwari , Shri Bhisma Shankar alias Kushal  
Tomar, Shri Narendra Singh  
Toppo, Shri Joseph  
Tudu, Shri Laxman  
Udasi, Shri Shivkumar  
Vardhan, Shri Harsh  
Vasava, Shri Mansukhbhai D.  
Venugopal, Dr. P.  
Venugopal, Shri D.  
Verma, Shri Sajjan  
Viswanathan, Shri P.  
Vivekanand, Dr. G.  
Vundavalli, Shri Aruna Kumar  
Vyas, Dr. Girija  
Wakchaure, Shri Bhausahab Rajaram  
Wasnik, Shri Mukul  
Yadav, Prof. Ranjan Prasad  
Yadav, Shri Arun  
Yadav, Shri Dinesh Chandra  
Yadav, Shri Hukmadeo Narayan



Yadav, Shri Madhusudan

Yadav, Shri Sharad

**NOES**

Acharia, Shri Basu Deb

Bauri, Shrimati Susmita

Biju, Shri P.K.

Devegowda, Shri H.D.

Dome, Dr. Ram Chandra

Haque, Sk. Saidul

Lingam, Shri P.

Majumdar, Shri Prasanta Kumar

Malik, Shri Sakti Mohan

Natarajan, Shri P.R.

Panda, Shri Prabodh

Rajesh, Shri M.B.

Roy, Shri Mahendra Kumar

Sampath, Shri A.

Singh, Shri Jagdanand

Tirkey, Shri Manohar

MADAM SPEAKER: Subject to correction [\\*](#), the result of the division is:

Ayes: 369

Noes: 016

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

*The motion was adopted.*

*Clause 2 was added to the Bill.*

-

**Clause 3**

**Insertion of new part IX B**

MADAM SPEAKER: There is a Government amendment to clause 3. Now, the Minister to move Amendment No. 4.

*Amendment made:*

Page 5, line 33, --

*for* "the Constitution (One Hundred and Eleventh Amendment)  
Act, 2009".

*substitute* "the Constitution (Ninety-seventh Amendment) Act, 2011". (4)

(Shri Sharad Pawar)

MADAM SPEAKER: Advocate A. Sampath has tabled notice for six amendments to Clause 3. Shri Sampath, are you moving your amendment numbers 7 to 12?

SHRI A. SAMPATH (ATTINGAL): Madam Speaker, I request your permission to move these amendments because these amendments are very very important. I request your permission to move them. I press the amendments. Thank you.

Page 2, line 18,--

*after* "any other person to be elected"  
*insert* "or nominated". (7)

Page 3, line 14,--

*after* "the election of a board shall be conducted"  
*insert* "atleast 3 months". (8)

Page 3, line 25,--

*after* "six months"  
*insert* "in total during the tenure of a board". (9)

Page 3, line 35,--

*for* "shall not"  
*substitute* "may". (10)

Page 3, line 36,--

*after* "or kept under suspension"  
*insert* "even". (11)

Page 3, line 37,--

*after* "by the Government"  
*insert* "if any of the provisions of sub-clauses (i) to (v) of clause (1) of article 243ZL is violated". (12)

MADAM SPEAKER: I shall now put Amendment Nos. 7 to 12 moved by Shri A. Sampath to the vote of the House.

*The amendments were put and negatived.*

MADAM SPEAKER: The Lobbies are already cleared.

...(Interruptions)

MADAM SPEAKER: I shall now put clause 3, as amended, to the vote of the House.

...(Interruptions)

अध्यक्ष महोदया: शांत हो जाएं, क्या कर रहे हैं।

...(व्यवधान)

अध्यक्ष महोदया: कृपया शांति से बैठें। हम संविधान में संशोधन कर रहे हैं, ज़रा शांत हो जाएं और शोर न करें।

...(व्यवधान)

MADAM SPEAKER: Please, let us have order in the House. What is this happening? Why are you standing? Who is standing? Please sit down. Next time, I am not going to wait and I will go on reading.

The Lobbies are already cleared. I shall now put clause 3, as amended, to the vote of the House.

The question is:

"That clause 3, as amended, stand part of the Bill."

*The Lok Sabha divided:*

**DIVISION NO. 4 11.57 hrs.**

**AYES**

Aaron Rashid, Shri J.M.

Adhi Sankar, Shri

Aditya Nath, Yogi

Adsul, Shri Anandrao

Advani, Shri L.K.

Agrawal, Shri Rajendra

Ahamed, Shri E.

Ahir, Shri Hansraj G.

Ahmed, Shri Sultan

Ajmal, Shri Badruddin

Alagiri, Shri S.

Amlabe, Shri Narayan Singh

\*Anandan, Shri M.

Ananth Kumar, Shri

Antony, Shri Anto

Argal, Shri Ashok

Awale, Shri Jaywant Gangaram

Azad, Shri Kirti  
Azharuddin, Mohammed  
Baal, Shri T.R.  
'Baba', Shri K.C. Singh  
Babar, Shri Gajanan D.  
Babbar, Shri Raj  
Badal, Shrimati Harsimrat Kaur  
Baghel, Shrimati Sarika Devendra Singh  
Bahuguna, Shri Vijay  
Bairwa, Shri Khiladi Lal  
Bais, Shri Ramesh  
Baite, Shri Thangso  
Baitha, Shri Kameshwar  
Bajwa, Shri Pratap Singh  
[\\*Bakshi, Shri Subrata](#)  
Bandyopadhyay, Shri Sudip  
Banerjee, Shri Ambica  
Banerjee, Shri Kalyan  
Bansal, Shri Pawan Kumar  
Bapiraju , Shri K.  
Basavaraj, Shri G. S.  
Basheer, Shri Mohammed E.T.  
Baske, Shri Pulin Bihari  
Bauri, Shrimati Susmita  
Beg, Dr. Mirza Mehboob  
Besra, Shri Devidhan  
Bhadana, Shri Avtar Singh  
Bhagat, Shri Sudarshan  
Bhagora, Shri Tara Chand  
Bhaiya, Shri Shivraj  
Bhujbal, Shri Sameer  
Bhuria, Shri Kanti Lal  
Biju, Shri P.K.  
Bishnoi, Shri Kuldeep

Bundela, Shri Jitendra Singh  
Bwiswmuthiary, Shri Sansuma Khunggur  
Chacko, Shri P.C.  
Chang, Shri C.M.  
Chakravarty, Shrimati Bijoya  
Chaudhary, Dr. Tushar  
Chaudhary, Shri Jayant  
Chauhan, Shri Mahendrasinh P.  
Chauhan, Shri Prabhatsinh P.  
Chauhan, Shri Sanjay Singh  
Chavan, Shri Harishchandra  
Chidambaram, Shri P.  
Chinta Mohan, Dr.  
Chitthan, Shri N.S.V.  
Choudhary, Shri Bhudeo  
Choudhary, Shri Harish  
Choudhary, Shri Nikhil Kumar  
Choudhry, Shrimati Shruti  
Chowdhary, Shrimati Santosh  
Chowdhury, Shri Adhir  
'Commando', Shri Kamal Kishor  
Das, Shri Bhakta Charan  
Das, Shri Ram Sundar  
Dasmunsi, Shrimati Deepa  
Dastidar, Dr. Kakoli Ghosh  
De, Dr. Ratna  
Deka, Shri Ramen  
Deora, Shri Milind  
Deshmukh, Shri K.D.  
Devi, Shrimati Ashwamedh  
Devi, Shrimati Rama  
Devegowda, Shri H.D.  
Dhanapalan, Shri K. P.  
Dhotre, Shri Sanjay

Dhruvanarayana, Shri R.  
Dhurve, Shrimati Jyoti  
Dias, Shri Charles  
Dikshit, Shri Sandeep  
Dome, Dr. Ram Chandra  
Dubey, Shri Nishikant  
Dutt, Shrimati Priya  
Elangovan, Shri T.K.S.  
Engti, Shri Biren Singh  
Ering, Shri Ninong  
Gadhvi, Shri Mukesh Bhairavdanji  
Gaikwad, Shri Eknath Mahadeo  
Gandhi, Shri Dilipkumar Mansukhlal  
Gandhi, Shrimati Maneka  
Gandhi, Shrimati Sonia  
Gandhiselvan, Shri S.  
Gavit, Shri Manikrao Hodlya  
Gawali, Shrimati Bhavana Patil  
Geete, Shri Anant Gangaram  
Ghatowar, Shri Paban Singh  
Gogoi, Shri Dip  
Gohain, Shri Rajen  
Gouda, Shri Shivarama  
Guddu, Shri Premchand  
Gulshan, Shrimati Paramjit Kaur  
Halidar, Dr. Sucharu Ranjan  
Haque, Shri Mohd. Asrarul  
Haque, Sk. Saidul  
Hari, Shri Sabbam  
Hassan, Dr. Monazir  
Hossain, Shri Abdul Mannan  
Hussain, Shri Ismail  
Jadhav, Shri Baliram  
Jagannath, Dr. Manda

Jagathrakshakan, Dr. S.  
Jain, Shri Pradeep  
Jaiswal, Dr. Sanjay  
Jaiswal, Shri Shriprakash  
Jakhar, Shri Badri Ram  
Jardosh, Shrimati Darshana  
Jat, Shrimati Poonam Veljibhai  
Jatua, Shri Choudhury Mohan  
Jawale, Shri Haribhau  
Jena, Shri Mohan  
Jena, Shri Srikant  
Jeyadurai, Shri S. R.  
Jhansi Lakshmi, Shrimati Botcha  
Jigajinagi, Shri Ramesh  
Jindal, Shri Naveen  
Joshi, Dr. C.P.  
Joshi, Dr. Murli Manohar  
Joshi, Shri Kailash  
Joshi, Shri Mahesh  
Joshi, Shri Pralhad  
Judev, Shri Dilip Singh  
Kachhadia, Shri Naranbhai  
Kashyap, Shri Virender  
Kaswan, Shri Ram Singh  
Kataria, Shri Lalchand  
Kateel, Shri Nalin Kumar  
Kaur, Shrimati Preneet  
Kaypee, Shri Mohinder Singh  
Khaire, Shri Chandrakant  
Khandela, Shri Mahadeo Singh  
Kharge, Shri Mallikarjun  
Khatri, Dr. Nirmal  
Khursheed, Shri Salman  
Killi, Dr. Kruparani

Kowase, Shri Marotrao Sainuji  
Krishnasswamy, Shri M.  
Kumar, Shri Kaushalendra  
Kumar, Shri Ramesh  
Kumar, Shri Virendra  
Kumar, Shri Vishwa Mohan  
Kumari, Shrimati Chandresh  
Kumari, Shrimati Putul  
Kurup, Shri N. Peethambara  
Laguri, Shri Yashbant  
Lakshmi, Shrimati Panabaka  
Lalu Prasad, Shri  
Lingam, Shri P.  
Madam, Shri Vikrambhai Arjanbhai  
Mahajan, Shrimati Sumitra  
Mahant, Dr. Charan Das  
Maharaj, Shri Satpal  
Mahato, Shri Baidyanath Prasad  
Mahato, Shri Narahari  
Mahtab, Shri Bhartruhari  
Majhi, Shri Pradeep  
Majumdar, Shri Prasanta Kumar  
Maken, Shri Ajay  
Malik, Shri Sakti Mohan  
Mani, Shri Jose K.  
Manjhi, Shri Hari  
Maran, Shri Dayanidhi  
Masram, Shri Basori Singh  
Mcleod, Shrimati Ingrid  
Meena, Shri Namo Narain  
Meena, Shri Raghuvir Singh  
Meghe, Shri Datta  
Meghwal, Shri Arjun Ram  
Meghwal, Shri Bharat Ram



Meinya, Dr. Thokchom  
Mirdha, Dr. Jyoti  
Mishra, Shri Govind Prasad  
Mishra, Shri Mahabal  
Mitra, Shri Somen  
Moily, Shri M. Veerappa  
Mukherjee, Shri Pranab  
Munda, Shri Karia  
Muttemwar, Shri Vilas  
Naik, Dr. Sanjeev Ganesh  
Naik, Shri P. Balram  
Naik, Shri Shripad Yesso  
Namdhari, Shri Inder Singh  
Napoleon, Shri D.  
Narah, Shrimati Ranee  
Narayanrao, Shri Sonawane Pratap  
Narayanasamy, Shri V.  
Naskar, Shri Gobinda Chandra  
Natarajan, Shri P.R.  
Natrajan, Kumari Meenakshi  
Nirupam, Shri Sanjay  
Nishad, Capt. Jai Narain Prasad  
Noor, Kumari Mausam  
Ola, Shri Sis Ram  
Owaisi, Shri Asaduddin  
Pal, Shri Jagdambika  
Pal, Shri Rajaram  
Pala, Shri Vincent H.  
Palanimanickam, Shri S.S.  
Panda, Shri Prabodh  
Pandey, Dr. Vinay Kumar  
Pandey, Kumari Saroj  
Pandey, Shri Gorakhnath  
Pandey, Shri Rakesh

Pandey, Shri Ravindra Kumar  
Pangi, Shri Jayaram  
Paranjpe, Shri Anand Prakash  
Paswan, Shri Kamlesh  
Patel, Shri Devji M.  
Patel, Shri Kishanbhai V.  
Patel, Shri Lalubhai Babubhai  
Patel, Shri Praful  
Patel, Shri Somabhai Gandlal Koli  
Patel, Shrimati Jayshreeben  
Pathak, Shri Harin  
Patil, Dr. Padmasinha Bajirao  
Patil, Shri A.T. Nana  
Patil, Shri C.R.  
Patil, Shri Sanjay Dina  
Patil, Shri Pratik  
Patle, Shrimati Kamla Devi  
Paul, Shri Tapas  
Pawar, Shri Sharad  
[\\*Potai, Shri Sohan](#)  
Prabhakar, Shri Ponnam  
Pradhan, Shri Amarnath  
Pradhan, Shri Nityananda  
Punia, Shri P. L.  
Purandeswari, Shrimati D.  
Purkayastha, Shri Kabindra  
Raghavan, Shri M.K.  
Raghavendra, Shri B.Y.  
Rahman, Shri Abdul  
Rajagopal, Shri L.  
Rajesh, Shri M.B.  
Raju, Shri M.M. Pallam  
Rajukhedi, Shri Gajendra Singh  
Ram, Shri Purnmasi

Ramachandran, Shri Mullappally  
Ramasubbu, Shri S.S.  
Ramshankar, Prof.  
Rana, Shri Jagdish Singh  
Rana, Shri Rajendrasinh  
Rane, Shri Nilesh Narayan  
Rao, Dr. K.S.  
Rao, Shri Nama Nageswara  
Rao, Shri Rayapati Sambasiva  
Rathod, Shri Ramesh  
Rathwa, Shri Ramsinh  
Rawat, Shri Ashok Kumar  
Rawat, Shri Harish  
Ray, Shri Bishnu Pada  
Ray, Shri Rudramadhab  
Reddy, Shri Anantha Venkatarami  
Reddy, Shri K.J.S.P  
Reddy, Shri M. Venugopala  
Reddy, Shri M. Sreenivasulu  
Reddy, Shri S. Jaipal  
Reddy, Shri S.P.Y.  
Roy, Prof. Saugata  
Roy, Shri Mahendra Kumar  
Roy, Shrimati Shatabdi  
Saha, Dr. Anup Kumar  
Sahay, Shri Subodh Kant  
Sahu, Shri Chandu Lal  
Sai, Shri Vishnu Dev  
Sai Prathap, Shri A.  
Sampath, Shri A.  
Sangma, Kumari Agatha  
Sanjoy, Shri Takam  
Sardinha, Shri Francisco Cosme  
Sayeed, Shri Hamdullah

Scindia, Shri Jyotiraditya M.  
Scindia, Shrimati Yashodhara Raje  
Selja, Kumari  
Semmalai, Shri S.  
Sethi, Shri Arjun Charan  
Shanavas, Shri M.I.  
Shariq, Shri S.D.  
Sharma, Shri Jagdish  
Sharma, Shri Madan Lal  
Shekhawat, Shri Gopal Singh  
Shetkar, Shri Suresh Kumar  
Shinde, Shri Sushilkumar  
Shivaji, Shri Adhalrao Patil  
Shivkumar, Shri K. alias J.K. Ritheesh  
Shukla, Shri Balkrishna Khanderao  
Sibal, Shri Kapil  
Siddeshwara, Shri G.M.  
Singh, Chaudhary Lal  
Singh, Dr. Bholu  
Singh, Dr. Sanjay  
Singh, Rao Inderjit  
Singh, Shri Ajit  
Singh, Shri Bhoopendra  
Singh, Shri Dushyant  
Singh, Shri Ganesh  
Singh, Shri Ijyaraj  
Singh, Shri Jaswant  
Singh, Shri Jitendra  
Singh, Shri Murari Lal  
Singh, Shri N. Dharam  
Singh, Shri Pradeep Kumar  
Singh, Shri R.P.N.  
Singh, Shri Radha Mohan  
Singh, Shri Rajiv Ranjan Singh alias Lalan

Singh, Shri Rajnath  
Singh, Shri Rakesh  
Singh, Shri Sukhdev  
[\\*Singh, Shri Sushil Kumar](#)  
Singh, Shri Uday  
Singh, Shri Uday Pratap  
Singh, Shri Vijay Bahadur  
Singh, Shri Virbhadra  
Singh, Shrimati Meena  
Singh, Shrimati Rajesh Nandini  
Singla, Shri Vijay Inder  
Sinha, Shri Yashwant  
Siricilla, Shri Rajaiah  
Sivaprasad, Dr. N.  
Solanki, Dr. Kirit Premjibhai  
Solanki, Shri Bharatsinh  
Solanki, Shri Makansingh  
  
[\\*Sugavanam, Shri E.G.](#)  
Suklabaidya, Shri Lalit Mohan  
Sule, Shrimati Supriya  
Swamy, Shri Janardhana  
Swaraj, Shrimati Sushma  
Tagore, Shri Manicka  
Tamta, Shri Pradeep  
Tandon, Shri Lalji  
Tandon, Shrimati Annu  
Tanwar, Shri Ashok  
Taviad, Dr. Prabha Kishor  
Taware, Shri Suresh Kashinath  
Tewari, Shri Manish  
Thamaraiselvan, Shri R.  
Thambidurai, Dr. M.  
Tharoor, Dr. Shashi

Thirumaavalavan, Shri Thol  
Thomas, Prof. K.V.  
Thomas, Shri P.T.  
Tirath, Shrimati Krishna  
Tomar, Shri Narendra Singh  
Toppo, Shri Joseph  
Tudu, Shri Laxman  
Udasi, Shri Shivkumar  
Vardhan, Shri Harsh  
Vasava, Shri Mansukhbhai D.  
Venugopal, Shri D.  
Verma, Shri Sajjan  
Viswanathan, Shri P.  
Vivekanand, Dr. G.  
Vundavalli, Shri Aruna Kumar  
Vyas, Dr. Girija  
Wasnik, Shri Mukul  
Yadav, Prof. Ranjan Prasad  
Yadav, Shri Arun  
Yadav, Shri Dinesh Chandra  
Yadav, Shri Hukmadeo Narayan  
Yadav, Shri Madhusudan  
Yadav, Shri Sharad

**NOES**

Acharia, Shri Basu Deb  
Barq, Dr. Shafiqur Rehman  
Devegowda, Shri H.D.  
Dudhgaonkar, Shri Ganeshrao Nagoroa  
Kumar, Shri P.  
Venugopal, Dr. P.

MADAM SPEAKER: Subject to correction\*, the result of the division is:

Ayes: 374

Noes: 007

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

*The motion was adopted.*

*Clause 3, as amended, was added to the Bill.*

<b>Clause 1</b>	<b>Short Title and Commencement</b>
-----------------	-------------------------------------

MADAM SPEAKER: There is a Government amendment to clause 1. Now, the Minister to move Amendment No. 2.

*Amendment made:*

Page 1, lines 3 and 4, --

*for* "the Constitution (One Hundred and Eleventh Amendment)

Act, 2009"

*substitute* "the Constitution (Ninety-seventh Amendment) Act, 2011". (2)

(Shri Sharad Pawar)

**12.00 hrs.**

MADAM SPEAKER: The Lobbies have already been cleared.

The question is:

"That clause 1, as amended, stand part of the Bill"

*The Lok Sabha divided:*

**DIVISION NO. 5 12.0¼ hrs.**

**AYES**

Aaron Rashid, Shri J.M.

Acharia, Shri Basu Deb

Adhi Sankar, Shri  
Aditya Nath, Yogi  
Adsul, Shri Anandrao  
Advani, Shri L.K.  
Agrawal, Shri Rajendra  
Ahamed, Shri E.  
Ahir, Shri Hansraj G.  
Ahmed, Shri Sultan  
Ajmal, Shri Badruddin  
Alagiri, Shri S.  
Amlabe, Shri Narayan Singh  
Anandan, Shri M.  
Ananth Kumar, Shri  
Angadi, Shri Suresh  
Antony, Shri Anto  
Argal, Shri Ashok  
Awale, Shri Jaywant Gangaram  
Azad, Shri Kirti  
Azharuddin, Mohammed  
Baal, Shri T.R.  
'Baba', Shri K.C. Singh  
Babar, Shri Gajanan D.  
Babbar, Shri Raj  
Badal, Shrimati Harsimrat Kaur  
Baghel, Shrimati Sarika Devendra Singh  
Bahuguna, Shri Vijay  
Bairwa, Shri Khiladi Lal  
Bais, Shri Ramesh  
Baite, Shri Thangso  
Baitha, Shri Kameshwar  
Bajwa, Shri Pratap Singh  
[\\*Bakshi, Shri Subrata](#)  
Bandyopadhyay, Shri Sudip  
Banerjee, Shri Ambica



Banerjee, Shri Kalyan  
Bansal, Shri Pawan Kumar  
Bapiraju , Shri K.  
Basavaraj, Shri G. S.  
Basheer, Shri Mohammed E.T.  
Baske, Shri Pulin Bihari  
Beg, Dr. Mirza Mehboob  
Besra, Shri Devidhan  
Bhadana, Shri Avtar Singh  
Bhagat, Shri Sudarshan  
Bhagora, Shri Tara Chand  
Bhaiya, Shri Shivraj  
Bhujbal, Shri Sameer  
Bhuria, Shri Kanti Lal  
Biju, Shri P.K.  
Bishnoi, Shri Kuldeep  
Bundela, Shri Jitendra Singh  
Bwiswmuthiary, Shri Sansuma Khunggur  
Chacko, Shri P.C.  
Chang, Shri C.M.  
Chakravarty, Shrimati Bijoya  
Chaudhary, Shri Arvind Kumar  
Chaudhary, Dr. Tushar  
Chaudhary, Shri Jayant  
Chauhan, Shri Dara Singh  
Chauhan, Shri Prabhatsinh P.  
Chauhan, Shri Sanjay Singh  
Chavan, Shri Harishchandra  
Chidambaram, Shri P.  
Chinta Mohan, Dr.  
Chitthan, Shri N.S.V.  
Choudhary, Shri Bhudeo  
Choudhary, Shri Harish  
Choudhary, Shri Nikhil Kumar

Choudhry, Shrimati Shruti  
Chowdhary, Shrimati Santosh  
Chowdhury, Shri Adhir  
'Commando', Shri Kamal Kishor  
Das, Shri Bhakta Charan  
Das, Shri Ram Sundar  
Dasmunsi, Shrimati Deepa  
Dastidar, Dr. Kakoli Ghosh  
Deka, Shri Ramen  
Deora, Shri Milind  
Deshmukh, Shri K.D.  
Devegowda, Shri H.D.  
Devi, Shrimati Ashwamedh  
Devi, Shrimati Rama  
Dhanapalan, Shri K. P.  
Dhotre, Shri Sanjay  
Dhruvanarayana, Shri R.  
Dhurve, Shrimati Jyoti  
Dias, Shri Charles  
Dikshit, Shri Sandeep  
Dome, Dr. Ram Chandra  
Dubey, Shri Nishikant  
Dudhgaonkar, Shri Ganeshrao Nagorao  
Dutt, Shrimati Priya  
Elangovan, Shri T.K.S.  
Engti, Shri Biren Singh  
Ering, Shri Ninong  
Gadhvi, Shri Mukesh Bhairavdanji  
Gaikwad, Shri Eknath Mahadeo  
Gandhi, Shri Dilipkumar Mansukhlal  
Gandhi, Shrimati Maneka  
Gandhi, Shrimati Sonia  
Gandhiselvan, Shri S.  
Gavit, Shri Manikrao Hodlya

Gawali, Shrimati Bhavana Patil  
Geete, Shri Anant Gangaram  
Ghatowar, Shri Paban Singh  
Gogoi, Shri Dip  
Gohain, Shri Rajen  
Gouda, Shri Shivarama  
Guddu, Shri Premchand  
Gulshan, Shrimati Paramjit Kaur  
Halder, Dr. Sucharu Ranjan  
Haque, Shri Mohd. Asrarul  
Hari, Shri Sabbam  
Hasan, Shrimati Tabassum  
[\\*Hassan, Dr. Monazir](#)  
Hossain, Shri Abdul Mannan  
Hussain, Shri Ismail  
Jadhao, Shri Prataprao Ganpatrao  
Jadhav, Shri Baliram  
Jagannath, Dr. Manda  
Jagathrakshakan, Dr. S.  
Jahan, Shrimati Kaisar  
Jain, Shri Pradeep  
Jaiswal, Dr. Sanjay  
Jaiswal, Shri Gorakh Prasad  
Jaiswal, Shri Shriprakash  
Jakhar, Shri Badri Ram  
Jardosh, Shrimati Darshana  
Jat, Shrimati Poonam Veljibhai  
Jatua, Shri Choudhury Mohan  
Jawale, Shri Haribhau  
Jena, Shri Mohan  
Jena, Shri Srikant  
Jeyadurai, Shri S. R.  
Jhansi Lakshmi, Shrimati Botcha  
Jindal, Shri Naveen

Joshi, Dr. C.P.  
Joshi, Dr. Murli Manohar  
Joshi, Shri Kailash  
Joshi, Shri Mahesh  
Joshi, Shri Pralhad  
Judev, Shri Dilip Singh  
Kachhadia, Shri Naranbhai  
Karunakaran, Shri P.  
Karwariya, Shri Kapil Muni  
Kashyap, Shri Virender  
Kaswan, Shri Ram Singh  
Kataria, Shri Lalchand  
Kateel, Shri Nalin Kumar  
Kaur, Shrimati Preneet  
Kaypee, Shri Mohinder Singh  
Khaire, Shri Chandrakant  
Khan, Shri Hassan  
Khandela, Shri Mahadeo Singh  
Kharge, Shri Mallikarjun  
Khatri, Dr. Nirmal  
Khursheed, Shri Salman  
Killi, Dr. Kruparani  
Kowase, Shri Marotrao Sainuji  
Krishnasswamy, Shri M.  
Kumar, Shri Kaushalendra  
Kumar, Shri P.  
Kumar, Shri Ramesh  
Kumar, Shri Virendra  
Kumari, Shrimati Chandresh  
Kumari, Shrimati Putul  
Kurup, Shri N. Peethambara  
Laguri, Shri Yashbant  
Lakshmi, Shrimati Panabaka  
Lalu Prasad, Shri

Lingam, Shri P.  
Madam, Shri Vikrambhai Arjanbhai  
Mahajan, Shrimati Sumitra  
Mahant, Dr. Charan Das  
Maharaj, Shri Satpal  
Mahato, Shri Narahari  
Mahtab, Shri Bhartruhari  
Majhi, Shri Pradeep  
Maken, Shri Ajay  
Malik, Shri Sakti Mohan  
Mani, Shri Jose K.  
Manjhi, Shri Hari  
Maran, Shri Dayanidhi  
Masram, Shri Basori Singh  
McLeod, Shrimati Ingrid  
Meena, Shri Namo Narain  
Meena, Shri Raghuvir Singh  
Meghe, Shri Datta  
Meghwal, Shri Arjun Ram  
Meghwal, Shri Bharat Ram  
Meinya, Dr. Thokchom  
Mirdha, Dr. Jyoti  
Mishra, Shri Mahabal  
Mitra, Shri Somen  
Moily, Shri M. Veerappa  
Mukherjee, Shri Pranab  
Munda, Shri Karia  
Muttemwar, Shri Vilas  
Nagar, Shri Surendra Singh  
Naik, Dr. Sanjeev Ganesh  
Naik, Shri P. Balram  
Naik, Shri Shripad Yesso  
Namdhari, Shri Inder Singh  
Napoleon, Shri D.

Narah, Shrimati Ranee  
Narayanrao, Shri Sonawane Pratap  
Narayanasamy, Shri V.  
Naskar, Shri Gobinda Chandra  
Natrajan, Kumari Meenakshi  
Nirupam, Shri Sanjay  
Nishad, Capt. Jai Narain Prasad  
Noor, Kumari Mausam  
Ola, Shri Sis Ram  
Owaisi, Shri Asaduddin  
Pal, Shri Jagdambika  
Pal, Shri Rajaram  
Pala, Shri Vincent H.  
Palanimanickam, Shri S.S.  
Panda, Shri Prabodh  
Pandey, Dr. Vinay Kumar  
Pandey, Shri Gorakhnath  
Pandey, Shri Rakesh  
Pandey, Kumari Saroj  
Pandey, Shri Ravindra Kumar  
Pangi, Shri Jayaram  
Paranjpe, Shri Anand Prakash  
Paswan, Shri Kamlesh  
Patel, Shri Devji M.  
Patel, Shri Kishanbhai V.  
Patel, Shri Lalubhai Babubhai  
Patel, Shri Praful  
Patel, Shri Somabhai Gandadal Koli  
Patel, Shrimati Jayshreeben  
Pathak, Shri Harin  
Patil, Shri A.T. Nana  
Patil, Shri C.R.  
Patil, Shri Sanjay Dina  
Patil, Shri Pratik

Patle, Shrimati Kamla Devi  
Paul, Shri Tapas  
Pawar, Shri Sharad  
Potai, Shri Sohan  
Prabhakar, Shri Ponnarn  
Pradhan, Shri Amarnath  
Pradhan, Shri Nityananda  
Punia, Shri P. L.  
Purandeswari, Shrimati D.  
Purkayastha, Shri Kabindra  
Raghavan, Shri M.K.  
Raghavendra, Shri B.Y.  
Rahman, Shri Abdul  
Rai, Shri Prem Das  
Rajagopal, Shri L.  
Rajendran, Shri C.  
Rajesh, Shri M.B.  
Raju, Shri M.M. Pallam  
Rajukhedi, Shri Gajendra Singh  
Ram, Shri Purnmasi  
Ramachandran, Shri Mullappally  
Ramasubbu, Shri S.S.  
Ramshankar, Prof.  
Rana, Shri Jagdish Singh  
Rana, Shri Kadir  
Rana, Shri Rajendrasinh  
Rane, Shri Nilesn Narayan  
Rao, Dr. K.S.  
Rao, Shri K. Narayan  
Rao, Shri Nama Nageswara  
Rao, Shri Rayapati Sambasiva  
Rathod, Shri Ramesh  
Rathwa, Shri Ramsinh  
Rawat, Shri Ashok Kumar

Rawat, Shri Harish  
Ray, Shri Bishnu Pada  
Ray, Shri Rudramadhab  
Reddy, Shri Anantha Venkatarami  
Reddy, Shri K.J.S.P  
Reddy, Shri M. Venugopala  
Reddy, Shri M. Sreenivasulu  
Reddy, Shri S. Jaipal  
Reddy, Shri S.P.Y.  
Roy, Prof. Saugata  
Roy, Shri Mahendra Kumar  
Roy, Shrimati Shatabdi  
Sahay, Shri Subodh Kant  
Sahu, Shri Chandu Lal  
Sai, Shri Vishnu Dev  
Sai Prathap, Shri A.  
Sampath, Shri A.  
Sangma, Kumari Agatha  
Sanjoy, Shri Takam  
Sardinha, Shri Francisco Cosme  
Sayeed, Shri Hamdullah  
[\\*Scindia, Shri Jyotiraditya M.](#)  
Scindia, Shrimati Yashodhara Raje  
Selja, Kumari  
Semmalai, Shri S.  
Sethi, Shri Arjun Charan  
Shanavas, Shri M.I.  
Shariq, Shri S.D.  
Sharma, Shri Jagdish  
Sharma, Shri Madan Lal  
Shekhawat, Shri Gopal Singh  
Shetkar, Shri Suresh Kumar  
Shinde, Shri Sushilkumar  
Shivaji, Shri Adhalrao Patil



Shivkumar, Shri K. alias J.K. Ritheesh  
Shukla, Shri Balkrishna Khanderao  
Sibal, Shri Kapil  
Siddeshwara, Shri G.M.  
Singh, Chaudhary Lal  
Singh, Dr. Bhola  
Singh, Dr. Raghuvansh Prasad  
Singh, Dr. Sanjay  
Singh, Rao Inderjit  
Singh, Shri Ajit  
Singh, Shri Bhoopendra  
Singh, Shri Dushyant  
Singh, Shri Ganesh  
Singh, Shri Ijyaraj  
Singh, Shri Jagdanand  
Singh, Shri Jitendra  
Singh, Shri Murari Lal  
Singh, Shri N. Dharam  
Singh, Shri Pashupati Nath  
Singh, Shri Pradeep Kumar  
Singh, Shri R.P.N.  
Singh, Shri Radha Mohan  
Singh, Shri Rajiv Ranjan Singh alias Lalan  
Singh, Shri Rajnath  
Singh, Shri Rakesh  
Singh, Shri Sukhdev  
Singh, Shri Sushil Kumar  
Singh, Shri Uday  
Singh, Shri Uday Pratap  
Singh, Shri Vijay Bahadur  
Singh, Shri Virbhadra  
Singh, Shrimati Meena  
Singh, Shrimati Rajesh Nandini  
Singla, Shri Vijay Inder

Sinha, Shri Yashwant  
Siricilla, Shri Rajaiah  
Sivaprasad, Dr. N.  
Sivasami, Shri C.  
Solanki, Dr. Kirit Premjibhai  
Solanki, Shri Bharatsinh  
Solanki, Shri Makansingh  
Sugavanam, Shri E.G.  
Suklabaidya, Shri Lalit Mohan  
Sule, Shrimati Supriya  
Sushant, Dr. Rajan  
Swamy, Shri Janardhana  
Swaraj, Shrimati Sushma  
Tagore, Shri Manicka  
Tamta, Shri Pradeep  
Tandon, Shri Lalji  
Tandon, Shrimati Annu  
Tanwar, Shri Ashok  
Taviad, Dr. Prabha Kishor  
Taware, Shri Suresh Kashinath  
Tewari, Shri Manish  
Thamaraiselvan, Shri R.  
Thambidurai, Dr. M.  
Tharoor, Dr. Shashi  
Thirumaavalavan, Shri Thol  
Thomas, Prof. K.V.  
Thomas, Shri P.T.  
Tirath, Shrimati Krishna  
Tirkey, Shri Manohar  
Tomar, Shri Narendra Singh  
Toppo, Shri Joseph  
Tudu, Shri Laxman  
Udasi, Shri Shivkumar  
Upadhyay, Shrimati Seema

Vardhan, Shri Harsh  
Vasava, Shri Mansukhbhai D.  
Venugopal, Dr. P.  
Venugopal, Shri D.  
Verma, Shri Sajjan  
Viswanathan, Shri P.  
Vivekanand, Dr. G.  
Vundavalli, Shri Aruna Kumar  
Vyas, Dr. Girija  
Wakchaure, Shri Bhausahab Rajaram  
Wasnik, Shri Mukul  
Yadav, Prof. Ranjan Prasad  
Yadav, Shri Arun  
Yadav, Shri Dinesh Chandra  
Yadav, Shri Hukmadeo Narayan  
Yadav, Shri Madhusudan  
Yadav, Shri Sharad

MDAM SPEAKER: Subject to correction\*, the result of the Division is:

Ayes: 390

Noes: Nil

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the members present and voting.

*The motion was adopted.*

*Clause 1, as amended, was added to the Bill.*

### **Enacting Formula**

*Amendment made:*

Page 1, line 1, "â€"

for "Sixtieth"

substitute "Sixty-second". (1)

(Shri Sharad Pawar)

MADAM SPEAKER: The question is:

"That the Enacting Formula, as amended, stand part of the Bill."

*The motion was adopted.*

*The Enacting Formula, as amended, was added to the Bill.*

*The Long Title was added to the Bill.*

SHRI SHARAD PAWAR: I beg to move:

"That the Bill, as amended, be passed."

MADAM SPEAKER: The Lobbies have already been cleared.

The question is:

"That the Bill, as amended, be passed."

*The Lok Sabha divided:*

**DIVISION NO. 6 12.01 hrs.**

**AYES**

Aaron Rashid, Shri J.M.  
Acharia, Shri Basu Deb  
Adhi Sankar, Shri  
Aditya Nath, Yogi  
Adsul, Shri Anandrao  
Advani, Shri L.K.  
Agrawal, Shri Rajendra  
Ahamed, Shri E.  
Ahir, Shri Hansraj G.  
Ahmed, Shri Sultan  
Ajmal, Shri Badruddin  
Alagiri, Shri S.  
Amlabe, Shri Narayan Singh  
Anandan, Shri M.  
Ananth Kumar, Shri  
Angadi, Shri Suresh  
Antony, Shri Anto  
Argal, Shri Ashok  
Awale, Shri Jaywant Gangaram

Azad, Shri Kirti  
Azharuddin, Mohammed  
Baal, Shri T.R.  
'Baba', Shri K.C. Singh  
Babar, Shri Gajanan D.  
Babbar, Shri Raj  
Badal, Shrimati Harsimrat Kaur  
Baghel, Shrimati Sarika Devendra Singh  
Bahuguna, Shri Vijay  
Bairwa, Shri Khiladi Lal  
Bais, Shri Ramesh  
Baite, Shri Thangso  
Baitha, Shri Kameshwar  
Bajwa, Shri Pratap Singh  
\*Bakshi, Shri Subrata  
Bandyopadhyay, Shri Sudip  
Banerjee, Shri Ambica  
Banerjee, Shri Kalyan  
Bansal, Shri Pawan Kumar  
Bapiraju , Shri K.  
Basavaraj, Shri G. S.  
Basheer, Shri Mohammed E.T.  
\*Baske, Shri Pulin Bihari  
Bauri, Shrimati Susmita  
Beg, Dr. Mirza Mehboob  
Besra, Shri Devidhan  
Bhadana, Shri Avtar Singh  
Bhagat, Shri Sudarshan  
Bhagora, Shri Tara Chand  
Bhaiya, Shri Shivraj  
Bhujbal, Shri Sameer  
Bhuria, Shri Kanti Lal  
Biju, Shri P.K.  
Bishnoi, Shri Kuldeep

Bundela, Shri Jitendra Singh  
Bwiswmuthiary, Shri Sansuma Khunggur  
Chacko, Shri P.C.  
Chang, Shri C.M.  
Chakravarty, Shrimati Bijoya  
Chaudhary, Dr. Tushar  
Chaudhary, Shri Arvind Kumar  
Chaudhary, Shri Jayant  
Chauhan, Shri Dara Singh  
Chauhan, Shri Mahendrasinh P.  
Chauhan, Shri Prabhatsinh P.  
Chavan, Shri Harishchandra  
Chidambaram, Shri P.  
Chinta Mohan, Dr.  
Chitthan, Shri N.S.V.  
Choudhary, Shri Bhudeo  
Choudhary, Shri Harish  
Choudhary, Shri Nikhil Kumar  
Choudhry, Shrimati Shruti  
Chowdhary, Shrimati Santosh  
Chowdhury, Shri Adhir  
'Commando', Shri Kamal Kishor  
Das, Shri Bhakta Charan  
Das, Shri Ram Sundar  
Dasmunsi, Shrimati Deepa  
Dastidar, Dr. Kakoli Ghosh  
De, Dr. Ratna  
Deka, Shri Ramen  
Deora, Shri Milind  
Deshmukh, Shri K.D.  
Devi, Shrimati Ashwamedh  
Devi, Shrimati Rama  
Devegowda, Shri H.D.  
Dhanapalan, Shri K. P.

Dhotre, Shri Sanjay  
Dhruvanarayana, Shri R.  
Dhurve, Shrimati Jyoti  
Dias, Shri Charles  
Dikshit, Shri Sandeep  
Dome, Dr. Ram Chandra  
Dubey, Shri Nishikant  
Dudhgaonkar, Shri Ganeshrao Nagorao  
Dutt, Shrimati Priya  
Elangovan, Shri T.K.S.  
Engti, Shri Biren Singh  
Ering, Shri Ninong  
Gadhvi, Shri Mukesh Bhairavdanji  
Gaikwad, Shri Eknath Mahadeo  
Gandhi, Shri Dilipkumar Mansukhlal  
Gandhi, Shrimati Maneka  
Gandhi, Shrimati Sonia  
Gandhiselvan, Shri S.  
Gavit, Shri Manikrao Hodlya  
Gawali, Shrimati Bhavana Patil  
Geete, Shri Anant Gangaram  
Ghatowar, Shri Paban Singh  
Gogoi, Shri Dip  
Gohain, Shri Rajen  
Gouda, Shri Shivarama  
Guddu, Shri Premchand  
Gulshan, Shrimati Paramjit Kaur  
Halder, Dr. Sucharu Ranjan  
Haque, Shri Mohd. Asrarul  
[\\*Haque, Sk. Saidul](#)  
Hari, Shri Sabbam  
Hassan, Dr. Monazir  
Hossain, Shri Abdul Mannan  
Hussain, Shri Ismail

Jadhao, Shri Prataprao Ganpatrao

Jadhav, Shri Baliram

Jagannath, Dr. Manda

Jagathrakshakan, Dr. S.

Jahan, Shrimati Kaisar

Jain, Shri Pradeep

Jaiswal, Dr. Sanjay

Jaiswal, Shri Gorakh Prasad

Jaiswal, Shri Shriprakash

Jakhar, Shri Badri Ram

Jardosh, Shrimati Darshana

Jat, Shrimati Poonam Veljibhai

Jatua, Shri Choudhury Mohan

Jawale, Shri Haribhau

Jena, Shri Mohan

Jena, Shri Srikant

Jeyadurai, Shri S. R.

Jhansi Lakshmi, Shrimati Botcha

Jigajinagi, Shri Ramesh

Jindal, Shri Naveen

Joshi, Dr. C.P.

Joshi, Dr. Murli Manohar

Joshi, Shri Kailash

Joshi, Shri Mahesh

Joshi, Shri Pralhad

Judev, Shri Dilip Singh

Kachhadia, Shri Naranbhai

Karwaria, Shri Kapil Muni

Kashyap, Shri Virender

Kaswan, Shri Ram Singh

Kataria, Shri Lalchand

Kateel, Shri Nalin Kumar

Kaur, Shrimati Preneet

Kaypee, Shri Mohinder Singh



Khaire, Shri Chandrakant  
Khan, Shri Hassan  
Khandela, Shri Mahadeo Singh  
Kharge, Shri Mallikarjun  
Khatri, Dr. Nirmal  
Khursheed, Shri Salman  
Killi, Dr. Kruparani  
Kowase, Shri Marotrao Sainuji  
Krishnasswamy, Shri M.  
Kumar, Shri Kaushalendra  
Kumar, Shri P.  
Kumar, Shri Ramesh  
Kumar, Shri Virendra  
Kumar, Shri Vishwa Mohan  
Kumari, Shrimati Chandresh  
Kumari, Shrimati Putul  
Kurup, Shri N. Peethambara  
Laguri, Shri Yashbant  
Lakshmi, Shrimati Panabaka  
Lalu Prasad, Shri  
Lingam, Shri P.  
Madam, Shri Vikrambhai Arjanbhai  
Mahajan, Shrimati Sumitra  
Mahant, Dr. Charan Das  
Maharaj, Shri Satpal  
Mahato, Shri Baidyanath Prasad  
[\\*Mahato, Shri Narahari](#)  
Mahtab, Shri Bhartruhari  
Majhi, Shri Pradeep  
Maken, Shri Ajay  
Malik, Shri Sakti Mohan  
Mani, Shri Jose K.  
Manjhi, Shri Hari  
Maran, Shri Dayanidhi

Masram, Shri Basori Singh  
Mcleod, Shrimati Ingrid  
Meena, Shri Namu Narain  
Meena, Shri Raghuvir Singh  
Meghe, Shri Datta  
Meghwal, Shri Arjun Ram  
Meghwal, Shri Bharat Ram  
Meinya, Dr. Thokchom  
Mirdha, Dr. Jyoti  
Mishra, Shri Govind Prasad  
Mishra, Shri Mahabal  
Mitra, Shri Somen  
Moily, Shri M. Veerappa  
Mukherjee, Shri Pranab  
Munda, Shri Karia  
Muttemwar, Shri Vilas  
Naik, Dr. Sanjeev Ganesh  
Naik, Shri P. Balram  
Naik, Shri Shripad Yesso  
Namdhari, Shri Inder Singh  
Napoleon, Shri D.  
Narah, Shrimati Ranee  
Narayanrao, Shri Sonawane Pratap  
Narayanasamy, Shri V.  
Naskar, Shri Gobinda Chandra  
Natarajan, Shri P.R.  
Natrajan, Kumari Meenakshi  
Nirupam, Shri Sanjay  
Nishad, Capt. Jai Narain Prasad  
Noor, Kumari Mausam  
Ola, Shri Sis Ram  
Owaisi, Shri Asaduddin  
Pal, Shri Jagdambika  
Pal, Shri Rajaram

Pala, Shri Vincent H.  
Panda, Shri Prabodh  
Pandey, Dr. Vinay Kumar  
Pandey, Kumari Saroj  
Pandey, Shri Gorakhnath  
Pandey, Shri Rakesh  
Pandey, Shri Ravindra Kumar  
Pangi, Shri Jayaram  
Paranjpe, Shri Anand Prakash  
Paswan, Shri Kamlesh  
Patel, Shri Devji M.  
Patel, Shri Kishanbhai V.  
Patel, Shri Lalubhai Babubhai  
Patel, Shri Praful  
Patel, Shri Somabhai Gandadal Koli  
Patel, Shrimati Jayshreeben  
Pathak, Shri Harin  
Patil, Dr. Padmasinha Bajirao  
Patil, Shri A.T. Nana  
Patil, Shri C.R.  
Patil, Shri Sanjay Dina  
Patil, Shri Pratik  
Patle, Shrimati Kamla Devi  
Paul, Shri Tapas  
Pawar, Shri Sharad  
Potai, Shri Sohan  
Prabhakar, Shri Ponnarn  
Pradhan, Shri Amarnath  
Pradhan, Shri Nityananda  
Punia, Shri P. L.  
Purandeswari, Shrimati D.  
Purkayastha, Shri Kabindra  
Raghavan, Shri M.K.  
Raghavendra, Shri B.Y.

Rahman, Shri Abdul  
Rai, Shri Prem Das  
Rajagopal, Shri L.  
Rajbhar, Shri Ramashankar  
Rajendran, Shri C.  
Rajesh, Shri M.B.  
Raju, Shri M.M. Pallam  
Rajukhedi, Shri Gajendra Singh  
Ram, Shri Purnmasi  
Ramachandran, Shri Mullappally  
Ramasubbu, Shri S.S.  
Ramshankar, Prof.  
Rana, Shri Jagdish Singh  
Rana, Shri Rajendrasinh  
Rane, Shri Nilesh Narayan  
Rao, Dr. K.S.  
Rao, Shri K. Narayan  
Rao, Shri Nama Nageswara  
Rao, Shri Rayapati Sambasiva  
Rathod, Shri Ramesh  
Rathwa, Shri Ramsinh  
Rawat, Shri Ashok Kumar  
Rawat, Shri Harish  
Ray, Shri Bishnu Pada  
Ray, Shri Rudramadhab  
Reddy, Shri Anantha Venkatarami  
Reddy, Shri K.J.S.P.  
Reddy, Shri M. Venugopala  
Reddy, Shri M. Sreenivasulu  
Reddy, Shri S. Jaipal  
Reddy, Shri S.P.Y.  
Roy, Prof. Saugata  
Roy, Shri Mahendra Kumar  
Roy, Shrimati Shatabdi

Sahay, Shri Subodh Kant  
Sahu, Shri Chandu Lal  
Sai, Shri Vishnu Dev  
Sai Prathap, Shri A.  
Sampath, Shri A.  
Sangma, Kumari Agatha  
Sanjoy, Shri Takam  
Sardinha, Shri Francisco Cosme  
Sayeed, Shri Hamdullah  
Scindia, Shri Jyotiraditya M.  
Scindia, Shrimati Yashodhara Rajee  
Selja, Kumari  
Semmalai, Shri S.  
Sethi, Shri Arjun Charan  
Shanavas, Shri M.I.  
Shariq, Shri S.D.  
Sharma, Shri Jagdish  
Sharma, Shri Madan Lal  
Shekhawat, Shri Gopal Singh  
Shetkar, Shri Suresh Kumar  
Shinde, Shri Sushilkumar  
Shivaji, Shri Adhalrao Patil  
Shivkumar, Shri K. alias J.K. Ritheesh  
Shukla, Shri Balkrishna Khanderao  
Sibal, Shri Kapil  
Siddeshwara, Shri G.M.  
Singh, Chaudhary Lal  
Singh, Dr. Bhola  
Singh, Dr. Raghuvansh Prasad  
Singh, Dr. Sanjay  
Singh, Rao Inderjit  
Singh, Shri Ajit  
Singh, Shri Bhoopendra  
Singh, Shri Dushyant

Singh, Shri Ganesh  
Singh, Shri Ijyaraj  
Singh, Shri Jagdanand  
Singh, Shri Jaswant  
Singh, Shri Jitendra  
Singh, Shri Murari Lal  
Singh, Shri N. Dharam  
Singh, Shri Pashupati Nath  
Singh, Shri Pradeep Kumar  
Singh, Shri R.P.N.  
Singh, Shri Radha Mohan  
Singh, Shri Rajiv Ranjan Singh alias Lalan  
Singh, Shri Rajnath  
Singh, Shri Rakesh  
Singh, Shri Sukhdev  
Singh, Shri Sushil Kumar  
Singh, Shri Uday  
Singh, Shri Uday Pratap  
Singh, Shri Vijay Bahadur  
Singh, Shri Virbhadra  
Singh, Shrimati Meena  
Singh, Shrimati Rajesh Nandini  
Singla, Shri Vijay Inder  
Sinha, Shri Yashwant  
Siricilla, Shri Rajaiah  
Sivaprasad, Dr. N.  
Solanki, Dr. Kirit Premjibhai  
Solanki, Shri Bharatsinh  
Solanki, Shri Makansingh  
Sugavanam, Shri E.G.  
Suklabaidya, Shri Lalit Mohan  
Sule, Shrimati Supriya  
Swamy, Shri Janardhana  
Swaraj, Shrimati Sushma

Tagore, Shri Manicka  
Tamta, Shri Pradeep  
Tandon, Shri Lalji  
Tandon, Shrimati Annu  
Tanwar, Shri Ashok  
Taviad, Dr. Prabha Kishor  
Taware, Shri Suresh Kashinath  
Tewari, Shri Manish  
Thamaraiselvan, Shri R.  
Thambidurai, Dr. M.  
Tharoor, Dr. Shashi  
Thirumaavalavan, Shri Thol  
Thomas, Prof. K.V.  
Thomas, Shri P.T.  
Tirath, Shrimati Krishna  
Tirkey, Shri Manohar  
Tiwari , Shri Bhisma Shankar alias Kushal  
Tomar, Shri Narendra Singh  
Toppo, Shri Joseph  
Tudu, Shri Laxman  
Udasi, Shri Shivkumar  
Upadhyay, Shrimati Seema  
Vardhan, Shri Harsh  
Vasava, Shri Mansukhbhai D.  
Venugopal, Dr. P.  
Venugopal, Shri D.  
Verma, Shri Sajjan  
Viswanathan, Shri P.  
Vivekanand, Dr. G.  
Vundavalli, Shri Aruna Kumar  
Vyas, Dr. Girija  
Wakchaure, Shri Bhausahab Rajaram  
Wasnik, Shri Mukul  
Yadav, Prof. Ranjan Prasad

Yadav, Shri Arun

Yadav, Shri Dinesh Chandra

Yadav, Shri Hukmadeo Narayan

Yadav, Shri Madhusudan

Yadav, Shri Sharad

**NOES**

Majumdar, Shri Prasanta Kumar

MADAM SPEAKER: Subject to correction\*, the result of the Division is:

Ayes: 394

Noes: 001

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the members present and voting.

The Bill, as amended, is passed by the requisite majority, in accordance with the provisions of article 368 of the Constitution.

Hon. Members, since a new clause 1A has been added to the Bill, it may be renumbered as clause 2 and the subsequent clauses may also be reserialised accordingly.

The Lobbies may be opened.

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MADAM SPEAKER: We shall now take up the 'Zero Hour'. Shri Lalu Prasad to speak.